



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAKHETO SEMA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3038/2021 FIXED	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN MR F U BARBHUIYA MR. A S TAPADER	SC, SEC. EDU. GA, ASSAM SC, SEBA
	WITH I.A.(Civil)/1319/2021 in WP(C)/3038/2021	MD. IMAD UDDIN BARBHUIYA AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEBA
2	WP(C)/4841/2021 FIXED	PURBANCHALIYA RAIL KARMI PARISHAD Versus THE UNION OF INDIA AND 4 ORS.	MR. A AHMED MS. A THEYO	SC, RAILWAY
3	WP(C)/5589/2021 FIXED	MD. ABDUL KHALEK Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR M RANA MR. M A ISLAM MR J I MONDAL	MR B DAS SC, A G V B
4	WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
5	WP(C)/5819/2021	PURBANCHALIYA RAIL KARMI PARISHAD Versus THE UNION OF INDIA AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, RAILWAY
ADMISSION				
6	WP(C)/1532/2019	BHARAT SANCHAR NIGAM LTD AND 2 ORS. Versus NARAPATI KALITA	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. N BORAH MR. H MAZUMDER

7	WP(C)/4229/2020 FIXED	M/S. BARAK VALLEY LAYER FARMING PRIVATE LTD. Versus THE DGM AND REGIONAL HEAD, BANK OF BARODA AND 2 ORS.	MR. N NATH MR N TALUKDAR	GA, ASSAM MR. B SHARMA MR H GUPTA MR. H DAS MS. A GOGOI SC, BANK OF BARODA
8	WP(C)/4692/2020 FIXED	JESMIN AHMED AND 27 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU MR. N H BARBHUIYA, SC, NCTE SC, SSA SC, CBSC
9	WA/73/2021 FIXED	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S KUMAR ROADWAYS	MR B K SINGH MRS J BEGUM	MR. K GOGOI (R-1) MR. A R TAHBILDAR (R-1)
10	WITH WA/100/2021	M/S NIT TRADERS Versus M/S KUMAR ROADWAYS AND 3 ORS. A	MR. B CHAKRABORTY MRS P HAZARIKA	GA, AP
	WITH I.A.(Civil)/715/2021 in WA/100/2021	M/S NIT TRADERS Versus M/S KUMAR ROADWAYS AND 3 ORS. A	MR. B CHAKRABORTY MRS P HAZARIKA	GA, AP
11	WA/112/2021 FIXED, CAVT.NO./261/2020	THE JANIA ANCHALIK SENIOR MADRASSA AND 53 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN	SC, SEC. EDU. GA, ASSAM MR B SINHA MR. M GOGOI FOR CAVEATOR
12	WITH WP(C)/7629/2015	MD. TALEB ALI and 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRK BHUYAN MR.H A AHMED	GA, ASSAM MS.N THAPA(R-5) MR.B SINHA(R-5) MR.M GOGOI(R-5) SC, SECONDARY EDUCATION
13	WITH WP(C)/2870/2016	BADSHA ALAM and 32 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRK BHUYAN MR.A S AHMED	GA, ASSAM(R-1,3,4,5) SC, SECONDARY EDUCATIONR-2
14	WITH WP(C)/2893/2016	HAMID ALI and 7 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.A A AL-AMAN MR K BHUYAN MR.H A AHMED	GA, ASSAM(R 1,3 & 4) SC, SECONDARY EDUCATION(R 2) MR. B SINHA (PRIVATE RESPONDENT)
15	WA/165/2021 FIXED	M/S B.K. ENTERPRISES Versus THE FOOD CORPORATION OF INDIA AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. N J SINGH	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY SC, F C I
	WITH I.A.(Civil)/1379/2021 in WA/165/2021	M/S B.K. ENTERPRISES Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	MR. P K ROY SC, F C I
16	WA/198/2021	TAFE MOTORS AND TRACTORS LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM SC, AGRI. DEPARTMENT
17	WITH WA/199/2021	TRACTORS AND FIRM EQUIPMENT LTD Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM SC, AGRI. DEPARTMENT
18	WA/280/2021	RAJU PATOWARY Versus THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MS J BEGUM	SC, PNRD SR, GA, ASSAM

ORDERS

19	WA/191/2017	COMMISSIONER OF EXCISE OFFICE COMMITTEE and ANR Versus SRI BISHNU DEO ROY and 6 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.B GOGOI MR.M K DAS MR.A DEKA	MR.B D DASSr.Adv.R-1 MR.S C BISWAS(R-1) MS.U NANDA(R-1) MS.R DEKA(R-1) SC, EXCISE DEPTT.
20	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
21	WA/169/2019 FIXED	ABIDA KHATUN Versus MD. ABDUL AWAL AND 4 ORS	MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. A ALAMGEER
22	WITH WP(C)/4305/2019	ABIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, SEC. EDU. GA, ASSAM MR. S A AHMED MISS M GOGOI
23	WP(C)/646/2019 B/O	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I. SC, UPSC
24	I.A.(Civil)/2161/2019 in WA/7608/2019	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	SC, CO OP MS. D S NEOG
	WITH WA/7608/2019 (Filing Number)	LATE DILIP KUMAR DUTTA REPRESENTED BY SMTI ANJALI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS		
25	I.A.(Civil)/1700/2020 in WA/5078/2020	THE STATE OF MIZORAM AND 3 ORS. Versus SH. LALRINMAWIA AND 2 ORS.	MS B ZODINLIANI MR. S SAIKIA MR. N SARKAR S BORGHAIN MR BAPLU CHAKMA MR. T PONGENER	
	WITH WA/5078/2020 (Filing Number)	THE STATE OF MIZORAM AND 3 ORS Versus SH. LALRINMAWIA AND 2 ORS (B)		
	WITH I.A.(Civil)/7727/2020 (Filing Number)	THE STATE OF MIZORAM AND 3 ORS Versus SH. LALRINMAWIA AND 2 ORS (B)		
26	PIL/65/2021 FIXED	DEBABRATA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR Z HUSSAIN MR H K J AHMED MR. T A RAHMAN MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, REVENUE
27	WITH PIL(Suo Moto)/6/2021 WITH O/N	XXX Versus IN RE- THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
28	WA/94/2021	M/S GAJRAJ ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS.	MR. P D NAIR MR N BAROOAH MR G ALAM MR. H ROHMAN	MR. A K DUTTA (R-1 TO 4) MR. S S ROY ASSTT.S.G.I.

	WITH I.A.(Civil)/669/2021 in WA/94/2021	M/S GAJRAJ ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS.	MR. P D NAIR MR N BAROOAH MR G ALAM MR. H ROHMAN	ASSTT.S.G.I.
29	WA/152/2021 FIXED	KIZUKALA JAMIR AND 3 ORS Versus THE STATE OF NAGALAND AND 7 ORS	MR S S DEY MR H K DAS MR. D J KAPIL	GA, NAGALAND
30	WA/158/2021 FIXED	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	
	WITH I.A.(Civil)/1134/2021 in WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	
31	WA/173/2021 FIXED	PRABHAKAR DAS AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	MR. P S BHATTACHARYYA (r-1,2) ASSTT.S.G.I.
32	Cont.Cas(C)/347/2021 FIXED	SABIR AHMED BARBHUIYA Versus MANISH THAKUR, IAS AND ANR	MR. S B LASKAR MR. H A LASKAR	
33	I.A.(Civil)/1051/2021 WITH WP(C)/912/2010 (D/O) in WP(C)/912/2010	THE UNION OF INDIA AND 3 ORS. Versus PURUSHOTTAM DASS		MR. S DUTTA
HEARING				
34	Review.Pet./115/2018 FIXED, WA/259/2015 (D/O)	SHRI SAGAR CHANDRA DAS Versus THE NORTH EASTERN ELECTRIC POWER CORPORATION LIMITED (NEEPCO) AND 4 ORS	MR G J SHARMA MR. M CHANDA DR. J L SARKAR MR S CHOUDHURY MR. A BHATTACHARJEE	MR D SENAPATI (R1-R4) MS. S. TODI (R1-R4) SC, NEEP CO. MR. M SAHEWALLA (R1-R4)
35	WA/208/2018 FIXED	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR R CHAKRAVORTY (R1) MR. S BORTHAKUR (R2-R5) MR D DAS (R1) MR. S S ROY (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
36	WA/243/2018 FIXED	MRS ARCHANA BHATTACHARJEE Versus THE BANK OF BARODA AND 3 ORS	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY	MR. I GOGOI (R1-R4) MIIS T DAS (R1-R4) MR. A K ROY (R1-R4)

37 WA/27/2019
CAVT.NO./1102/2018

SHEHNAZ BEGUM
Versus
THE STATE OF ASSAM AND 17 ORS

MR B D DAS
MR H K SARMA
MRS R DEKA
MR. D THAOSEN

MR H R A CHOUDHURY
(R6, R7, R13)
MR H R A CHOUDHURY
(R6, R7, R13)
MR. K N CHOUDHURY
GA, ASSAM
SC, APSC
MR. A M AHMED (R6, R7,
R13)
MR. A M AHMED (R6, R7,
R13)
MR. J PATOWARY
MRS H AHMED (R6, R7,
R13)
SC, HEALTH
FOR CAVEATOR

38 WP(C)/3876/2020
FIXED

THE CENTRAL BOARD OF SECONDARY
EDUCATION
Versus
JAGADISH BARMAN AND 3 ORS.

MR. U K NAIR
MR. A CHETRY
MR S KHOUND

MR G J SHARMA
DR. J L SARKAR
MR. S K MEDHI
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6013/2019 B/O, WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. T MOHAMMAD MR R ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/5168/2020 WITH LCR	JAGAT GHOSH Versus THE UNION OF INDIA AND 7 ORS	MRS. K DEVI MS R P BARUAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/5788/2020 B/O, WITH LCR	KHUDEJA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	PIL/69/2021 B/O	NIRUPAMA BORGHAIN AND 11 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. B C DAS MR. A R SIKDAR MR M AHMED MR. S U AHMED MR. M H TALUKDAR MD A ALI	GA, ASSAM SC, REVENUE
5	WP(C)/5199/2021 B/O	SAKI MIYA @ SOFI MIYA Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/5782/2021	MD. KITAB ALI @ KITAP ALI Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

7	WP(C)/5801/2021	ISMALI MIAH @ ISMAIL HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/5806/2021	ROFIKUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/5807/2021	MD. OSMAN ALI @ UCHMAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/5808/2021	SUKHDEV REE@ BOUREE Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/5812/2021	SAJIRON NESSA @ SOJIRON NESSA @ SOJIBON NESSA Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/5821/2021	HASARA KHATUN @ HASAR KHATUN @ HASERA KHATUN @ HARO KHATUN @ HASHARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
13	WP(C)/308/2017 WITH LCR	IDORJAN BIBI @ IYEDIJAN BIBI Versus THE UNION OF INDIA and 9 ORS	MR.A WAHAB MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAMR-2-10 ASSTT.S.G.I.(R-1)
14	WP(C)/1066/2017 WITH LCR	INSAN ALI Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/2132/2017 WITH LCR	SALE AHMED @ KHALIK AHMED @ KHALEK ALI Versus THE UNION OF INDIA and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.M R SODIAL	GA, ASSAMR. 2-6. ASSTT.S.G.I.(R. 1.)
16	WP(C)/2357/2017 WITH LCR	MUSSTT. RAHIMA KHATUN Versus THE UNION OF INDIA and 5 ORS.	MR.A ROSHID MS.M R DEVI	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
17	WP(C)/115/2018 B/O, WITH LCR	MOHAR ALI Versus THE UNION OF INDIA	MR. D HUSSAIN MR. A M ALAMAN MR M. RAHMAN MR. A S TAPADER MS. C DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
18	WP(C)/456/2018 WITH LCR	AKTAR ALI @ AKHTAR ALI Versus THE UNION OF INDIA	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, NRC ASSISTANT SG SC, ECI SC, F.T.
19	WP(C)/2984/2018 WITH LCR	ASIA KHATOON @ AMBIA KHATOON Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/6529/2019 WITH LCR	FARIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	L R MAJUMDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

21	PIL/27/2013 FIXED	X X X Versus IN RE - THE STATE OF ASSAM and 125 ORS	MR.S S DEY SC, G.H.C	MR.N DUTTA MR. S C KEYAL MS. R HUSSAIN GA, ASSAM MS. M MALLIK MR.P SUNDI MR. V RAJKHOWA MS Z ANJUM MR. S A HUSSAIN MR D J HALOI MS J SAIKIA MR. S BARTHAKUR MR.R SINGHA ASSTT.S.G.I.
	WITH I.A.(Civil)/1934/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 184 ORS	MR. S BORTHAKUR MR. D GOGOI	SC, GHC SC, FOREST
	WITH I.A.(Civil)/2701/2019 in PIL/27/2013	SANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 185 ORS	MR. D GOGOI	GA, ASSAM SC, FOREST
22	WP(C)/415/2018	LALIT GOGOI Versus THE STATE OF ASSAM	MR D V THOMAS MR. S DUTTA MR. K N CHOUDHURY MR K J BARUAH MR N BORWANKAR MR V S KUSHWAHA MS. R DEKA MR. M MAHANTA MR P SARMA	GA, ASSAM ASSTT.S.G.I.
23	PIL/72/2019 FIXED	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
24	WP(C)/512/2019 WITH LCR	RAINATH DAS Versus THE UNION OF INDIA AND 6 ORS	MR G P BHOWMIK MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	PIL/24/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/1294/2021 in PIL/24/2021	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MS. N MODI SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
26	PIL/44/2021 FIXED	JITUL DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM GA, MIZORAM SC, CBI SC, NIA
27	WP(C)/46/2021	THE MIZORAM BAR ASSOCIATION Versus THE UNION OF INDIA AND 16 ORS	MR J L REATHLEI MR. D J KAPIL MR. A R MALHOTRA MR. B LALRAMENGA	MR A DASGUPTA GA, ASSAM SC, NHAI MR S CHAKRABORTY MR S CHAKRABORTY MR. B DEKA (R-1) MR. B DEKA (R-1) ASSTT.S.G.I. SC, NF RLY GA, MIZORAM

28	WITH WP(C)/4485/2021	SUNITA PARBIN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
HEARING				
29	WP(C)/1244/2017 FIXED, WITH LCR	AJUFA KHATUN @ OJUPA KHATUN Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/5985/2019 FIXED, WITH LCR	HALIMA KHATOON @ HALIMA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/38/2021 FIXED, WITH LCR	MUSSTT. RAMISHA KHATOON @ RAMISA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOOND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./113/2020 PART HEARD, FIXED, WITH WP(C)/2905/2019 (D/O), CAVT.NO./1324/2018 (D/O) WITH I.A.(Civil)/2058/2020 in Review.Pet./113/2020	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MR. P KRISHNA MS S DAS MS. G LUTHRA	MR S CHOUDHURY MR. B DEKA ASSTT.S.G.I.
		THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS.	MS S DAS	MR S CHOUDHURY ASSTT.S.G.I.
2	Review.Pet./21/2021 FIXED, WITH WA/110/2019 (D/O)	AJIT RANJAN DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI	SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,3rd November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/391/2021 FIXED	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	
	WITH			
2	WP(C)/3561/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
3	Cont.Cas(C)/414/2021	DHARITRI DAS Versus M S MANIVANNAN, IAS AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
4	WP(C)/3523/2021 B/O	PRADIP DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI	SC, PNRD GA, ASSAM MR. M NATH
5	WP(C)/4605/2021 FIXED	ANJAN KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M J GOGOI	GA, ASSAM SC, REVENUE
6	WP(C)/5036/2021 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, PNRD GA, ASSAM
7	WP(C)/5282/2021 FIXED	CHANDAN RABHA Versus STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, PNRD GA, ASSAM
8	WP(C)/5330/2021 FIXED	JEWEL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA MR P P MEDHI	SC, FINANCE SC, FOREST SC, PWD

9	WP(C)/5332/2021 FIXED	RANU KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K BORAH	GA, ASSAM
10	WP(C)/5344/2021 FIXED	EPTISA SERVICIOS DE INGENIERIA S-L AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
11	WP(C)/5363/2021 FIXED	MD. IMDAD HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR. P TELI	MR. C S HAZARIKA (GA,ASSAM-R.NO.2) MR. S BORA(SC, POLLUTION CONTROL BOARD-R.NO.3) SC, FOREST
12	WP(C)/5727/2021	MD. HASSEN ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, CO OP GA, ASSAM
13	WP(C)/5781/2021	BASER SIDAR @ ABDUL BASER SIKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
14	WP(C)/5783/2021 CAVT. NO.06722/021,	M/S BASU SHIMRAY (JV) Versus THE UNION OF INDIA AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR G GOSWAMI SC, NF RLY FOR CAVEATOR
15	WP(C)/5785/2021	PARTHA PROTIM BORA Versus THE STATE OF ASSAM AND 4 ORS	MR F U BARBHUIYA MS S DAS	SC, FOREST
16	WP(C)/5791/2021	SHIBLAL KUHAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
17	WP(C)/5792/2021 B/O	MONOWARA PARBIN AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, P AND R.D. GA, ASSAM
18	WP(C)/5795/2021	HIRAK JYOTI MAJUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM
19	WP(C)/5796/2021	HIRA BHARALI Versus THE STATE OF ASSAM AND ANR	MR. S KATAKI MS. R DUTTA	GA, ASSAM
20	WP(C)/5800/2021	ABDUL HAMID KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR S H SIKDAR	GA, ASSAM
21	WP(C)/5802/2021 CAVT. NO.07462/021,	HARUN RASHID Versus THE STATE OF ASSAM AND 15 ORS	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	SC, P AND R.D. GA, ASSAM MR MONZUR K CHOUDHURY FOR CAVEATOR
22	WP(C)/5811/2021	M/S CHOUDHURY ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
23	WP(C)/5824/2021	SUKUMAR SARMA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. N K KALITA MR. R D BHUYAN MR. S DUTTA MR D DEKA	GA, ASSAM SC, NRHM SC, HEALTH

STAY MATTERS

24 WP(C)/5557/2019
FIXED

M/S. ROYAL - CPL (JV)
Versus
THE UNION OF INDIA AND 4 ORS

MR. K K BHATRA
MR. D DAS
MR. Y S MANNAN
MR. R K BHATRA

MR. G N SAHEWALLA (R-4)
MR. A DASGUPTA (SC, N.F.
RLY)
MR. P BORA (R-5)
DR R C BORPATRA GOHAIN
MD. ASLAM
MR. D SENAPATI
MR. G GOSWAMI
MR. B DAS
MR. A CHETIA
MS P AGARWAL
MS. S KATAKEY
MS. S. TODI
MR. M SAHEWALLA

WITH
I.A.(Civil)/262/2020
in WP(C)/5557/2019

THE UNION OF INDIA AND 2 ORS
Versus
M/S ROYAL-CPL (JV) AND 2 ORS.

MS P AGARWAL

MR. Y S MANNAN

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Wednesday,3rd November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./53/2017 WITH OFFICE NOTE AND LCR & P.B.	HIRENDRA BISWAS Versus THE STATE OF ASSAM and ANR	MR.S RAHMAN	MR. A PAUL (r-2) PP, ASSAM
2	Crl.A./184/2017 WITH OFFICE NOTE AND LCR	THE STATE OF ASSAM Versus SAMSER ALI and 5 ORS	PP, ASSAM	MR. J I BORBHUIYA (1,2,3,4,5,6) MS F BEGUM (1,2,3,4,5,6) MR. L MOHAN (1,2,3,4,5,6) MRS. K H CHOUDHURY (1,2,3,4,5,6) MR S PAUL (1,2,3,4,5,6)
	WITH Crl.M.C./823/2012 in Crl.A./184/2017	THE STATE OF ASSAM, Versus MD. SAMSER ALI and ORS,	PP, ASSAM	
3	I.A.(Civil)/3590/2018 in Mat.App./66/2018	SMT PINKY BALMIKI Versus SRI SUNIL BALMIKI	MS M HAZARIKA MR. M K BORAH	
	WITH Mat.App./66/2018	SMT PINKY BALMIKI Versus SRI SUNIL BALMIKI	MS M HAZARIKA MR. M K BORAH	
4	CRL.A(J)/55/2019 WITH LCR AND P.B.	BIJOY GOWALA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
5	Crl.A./190/2019 WITH OFFICE NOTE	SMT BINITA GOGOI Versus STATE OF ASSAM AND ANR	MR G BOKALIAL MR. R R KAUSHIK MR. S BORTHAKUR	PP, ASSAM
6	Mat.App./4/2020 WITH LCR , FIXED	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR MR. S K AGARWAL FOR CAVEATOR
	WITH I.A.(Civil)/392/2020 in Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR FOR CAVEATOR

7	Crl.L.P./14/2020 in Crl.A./476/2020	SRI MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	MR. S BORA (R-2,3) MR. D P MANDAL (R-2,3) PP, ASSAM
	WITH Crl.A./476/2020 (Filing Number)	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.		
	WITH I.A.(Crl.)/175/2020	MANTU KALITA Versus STATE OF ASSAM AND 2 ORS.	MR Z ALAM MR D C NATH MD. S U AHMED MS. S NAZNEEN	PP, ASSAM
8	Mat.App./17/2020 WITH LCR	SMTI LAKSHMI PATHAK Versus MAHANANDA ROY	MR. M I HUSSAIN MS. P AHMED	MS. T SOM MR H DAS MR H DAS
9	CRL.A(J)/54/2020 WITH LCR	NANTU NATH Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
10	CRL.A(J)/59/2020 WITH OFFICE NOTE AND LCR & P.B.	ANIL GOUR Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
	WITH Crl.A./454/2019	SRI MADAN PANIKA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS P DASGUPTA	PP, ASSAM
12	CRL.A(J)/100/2020 WITH LCR AND P.B.	NITAI BHUMIZ Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
13	Crl.A./143/2020 WITH OFFICE NOTE AND LCR	SRI DHARANI DEBNATH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR A M MONDAL	MR B CHANDA PP, ASSAM
14	Crl.A./165/2020 WITH OFFICE NOTE AND LCR & P.B.	SHRI KANBURAH RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR. S MUNIR MR A SARMA MS S SAIKIA	PP, ASSAM
15	I.A.(Crl.)/324/2020 WITH OFFICE NOTE in Crl.A./3442/2020	SRI DIPEN KHAKHLARY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM
	WITH Crl.A./3442/2020 (Filing Number)	SRI DIPEN KHAKHLARY AND ANR Versus THE STATE OF ASSAM AND ANR		
16	I.A.(Crl.)/548/2020 WITH LCR in Crl.A./206/2020	SRI SANJIB MAHALI @ SANJIB MAHILI Versus THE SATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. B SARMA MS S SENGUPTA	PP, ASSAM
	WITH Crl.A./206/2020	SRI SANJIB MAHALI @ SANJIB MAHILI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS S SENGUPTA	PP, ASSAM
17	Crl.A./34/2021 WITH OFFICE NOTE AND LCR	AZIZUR RAHMAN @ AZIZ ALI Versus THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY, LEGAL AID COUNSEL	PP, ASSAM
18	Crl.A./68/2021 WITH OFFICE NOTE AND LCR	UTSAB DAS Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	PP, ASSAM
19	Crl.A./125/2021 WITH OFFICE NOTE AND LCR	SURAJ BORO @ GOPI BORO Versus THE STATE OF ASSAM AND ANR	MRS. R S DEURI MR. N BORAH	PP, ASSAM
	WITH I.A.(Crl.)/2078/2020 (Filing Number) in Crl.A./125/2021	SURAJ BORO @ GOPI BORO Versus THE STATE OF ASSAM AND ANR		

	WITH I.A.(CrI.)/293/2021 in CrI.A./125/2021	SURAJ BORO @ GOPI BORO Versus THE STATE OF ASSAM AND ANR.	MRS. R S DEURI	PP, ASSAM
20	CrI.A./144/2021 WITH OFFICE NOTE	PRABIN DUTTA Versus THE STATE OF ASSAM AND ANR	B J BAROOAH MR. M B U AHMED	PP, ASSAM
21	CrI.A./147/2021 WITH OFFICE NOTE	DHANJIT TALUKDAR AND ANR Versus THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH	PP, ASSAM
22	I.A.(CrI.)/286/2021 WITH OFFICE NOTE AND LCR, FIXED in CrI.A./57/2021	UMED ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z KAMAR, AMICUS CURIAE MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
	WITH CrI.A./57/2021	UMED ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR Z KAMAR, AMICUS CURIAE MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3065/2021	JONMANI KALITA AND ANR Versus THE STATE OF ASSAM	MR. P P BARUAH MR. R SARMA MS. P BARMAN	PP, ASSAM
2	Bail Appln./3068/2021	SASANKAR KALITA Versus THE STATE OF ASSAM	MR M DEY MR J MAHANTA	PP, ASSAM
3	Bail Appln./3070/2021	ABDUL KUDDUS Versus THE STATE OF ASSAM	MR A ALI	PP, ASSAM
4	Bail Appln./3071/2021	KUTUBUDDIN ALI Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
5	Bail Appln./3076/2021	DHRUBAJYOTI DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
MOTION				
6	Crl.Pet./543/2021 P/H, FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MS. A VERMA MR. N J KHATANAR	R SARMAH (R-2) MR H K NATH (R-2) MR J BORAH (R-2) SC, WPT AND BC PP, ASSAM
7	Crl.Rev.P./197/2021 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
8	Crl.Rev.P./198/2021 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 1 ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM

9	Crl.Rev.P./222/2021 FIXED	KANDARPA NATH Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
10	Crl.Pet./626/2021 B/O	NISHANT CHOUDHARY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR. D GAGAI MR. D K BAIDYA MR. R BARTHAKUR	
11	AB/2544/2021 FIXED	HABEL UDDIN TALUKDAR @ ABELUDDIN Versus THE STATE OF ASSAM	MR. P P BARUAH MR. R SARMA	PP, ASSAM
12	AB/3580/2021	BIDYUT KALITA AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR D K BORDOLOI MR. D BORA MR. N MAHAJAN	PP, ASSAM
13	AB/3581/2021	MD. SAHAJUL HAQUE Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	PP, ASSAM
14	AB/3595/2021	RAMJAN ALI @ ROMJAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
15	AB/3598/2021	MD. GALIB MIRZAULI ALI @ RIKI Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
16	AB/3602/2021	KAMAL UDDIN KHAN AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
17	AB/3608/2021 B/O	RATAN SINGH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	AB/3609/2021	SUPRIYA DAS AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
19	AB/3612/2021	NITESH KUMAR SINGH @ NITESH KUMAR SARMA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS. S KALITA MS P MISHRA T RAMCHIARY	PP, ASSAM
<u>ADMISSION</u>				
20	Crl.Rev.P./19/2017 FIXED	DURGESH CHAND CHOUDHURY Versus STATE OF ASSAM and ANR.	MRD N BHATTACHARYA MR.D DEY	MR. N ALAMR-2 MR.S U AHMED(R-2) PP, ASSAM
21	Crl.Pet./100/2021	PRADIP CHANDRA DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR I RAFIQUE MS. M MEDHI MS. M DEKA	MR H BARUAH (R-2,3) MR P P PHUKAN (R-2,3) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./2782/2021 FIXED	MOHENDRA DAS @ MAHENDRA DAS Versus THE STATE OF ASSAM	MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
23	Bail Appln./2912/2021 FIXED	JAYANTA HALOI Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	PP, ASSAM
24	Bail Appln./2993/2021 FIXED	BHABA PRASAD KAKOTI Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. P K MEDHI MR. D J DAS	PP, ASSAM
25	Bail Appln./2999/2021 FIXED	SUNANDA DAS Versus THE STATE OF ASSAM	MR. K D CHETRI	PP, ASSAM
26	Bail Appln./3000/2021 FIXED	MD. RAHIM ALI @ MANTU ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
27	Bail Appln./3017/2021 FIXED	SWAPAN GUHA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	PP, ASSAM

28	Bail Appln./3029/2021 FIXED	MISS MAMANI BEGUM Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED	PP, ASSAM
WITH				
29	AB/3518/2021	RIAJAL KHAN Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
<u>BAIL HEARING</u>				
30	AB/2535/2020 FIXED	ROHIT SAHU AND ANR. Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
31	AB/3350/2020 FIXED	MONNAF HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
32	AB/3848/2020 FIXED	SAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
WITH				
33	AB/3420/2020	RAVI KR GAURAV Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
34	AB/16/2021	ALFIKKAR AHMED @ MD. JON KHAN Versus THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
35	I.A.(CrI.)/415/2021 FIXED in AB/2592/2021 WITH AB/2592/2021	SYED JAFAR ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
WITH				
36	AB/2596/2021 I.A.(CrI.)/417/2021 in AB/2596/2021	MAHADEV RAJBONGSHI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
WITH				
37	AB/618/2021 FIXED	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. T N DAS MRS C R TODI	PP, ASSAM
38	AB/658/2021 FIXED	ASKAR ALI Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
39	AB/1080/2021 FIXED	NAZIM UDDIN @ NAZIM MEMBER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
40	AB/1087/2021	HAJI MOFIZUDDIN AND ANR Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
41	AB/1744/2021	ASRAFUL ALAM AND 4 ORS. Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A M AHMED MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
42	AB/1821/2021	PRAMOD HALOI AND 6 ORS. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR. N K MURRY MR S R NAWAZ	PP, ASSAM
43	AB/1897/2021	ELAHIA AHMOD @ MD. AHIA ALI @ EHIA AHMED @ AHIA ALOM AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
44	AB/1984/2021 FIXED	SYED BINYAMIN AHMED Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

45	AB/2036/2021	NAZRUL HAQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
	WITH			
46	AB/976/2021	NAZRUL HAQUE Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS MR I HUSSAIN	PP, ASSAM
47	AB/2070/2021	SRI HEMANGA JYOTI BANIKYA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P PATHAK MR. A KHANIKAR MR. A NARZARI	PP, ASSAM
48	AB/2197/2021	DIPAK DAS AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
49	AB/2239/2021 FIXED	DR NAREN SAUD Versus THE STATE OF ASSAM	MR. A PARAMANIK MR P KALITA	PP, ASSAM
50	AB/2303/2021	SOHRAB ALI Versus THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
51	AB/2466/2021	TALIM GOGOI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
52	AB/2504/2021	SUKHVINDER SINGH AND 7 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS MR N K DEV NATH	PP, ASSAM
53	AB/2669/2021 FIXED	WAHAB ALI Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
54	AB/2688/2021 FIXED	MINHAZ ALI Versus THE STATE OF ASSAM	MR K BHUYAN MR. H A AHMED	PP, ASSAM
55	AB/2737/2021	AJIT SINGH AND 3 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS MR N K DEV NATH	PP, ASSAM
56	AB/2893/2021 FIXED	DILIP KUMAR SHAH Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
57	AB/3204/2021 FIXED	ASRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
58	AB/3247/2021 FIXED	DR (AM) DULEN PANGING Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
59	AB/3287/2021 FIXED	UDITANSHU PARASHAR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM
60	AB/3331/2021 FIXED	YAKUB ALI AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
61	AB/3383/2021 FIXED	DULEN DUTTA Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
62	AB/3444/2021 FIXED	ISUB ALI @ YOUSUF ALI Versus THE STATE OF ASSAM	MR. A AWAL MR. N AHMED MR R A AHMED	PP, ASSAM

ORDERS

63	I.A.(CrI.)/440/2021 FIXED in CrI.Pet./580/2021	PHANIDHAR TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. A K BHATTACHARYYA MR. A K BHUYAN MR. K PRASAD MR D K BHATTACHARYYA	PP, ASSAM
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WITH

Crl.Pet./580/2021

PHANIDHAR TALUKDAR

Versus

THE STATE OF ASSAM AND ANR

MR. A K BHATTACHARYYA PP, ASSAM

MR. K PRASAD

MR D K BHATTACHARYYA

MR. A KHOUND

64 Crl.Pet./442/2021
FIXED

KHANINDRA CHOUDHURY

Versus

THE STATE OF ASSAM AND ANR

MR. S P ROY

MS S DAS

MR. R B SAH (R-2)

MR. S SAHU (R-2)

65 Crl.Pet./558/2021
WITH LCR 1 FILE, FIXEDTARIK AZIZ LASKAR @ TAREK AZIZ
LASKAR AND ANR**Versus**

THE STATE OF ASSAM AND ANR

MS. S B CHOUDHURY

PP, ASSAM

HEARING66 Crl.Pet./102/2017
FIXEDKOHINUR CHOWDHURY @ KOHINUR
BEGUM**Versus**

THE STATE OF ASSAM and ANR.

MR.K N CHOUDHURY

MR.M AHMED

MR. A AHMED

MR. A Z AHMED

MR. I U CHOWDHURY

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5681/2020 B/O	MANDIA JATIYA VIDALAYA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU. MR F HAQUE (R-7) SC, SEBA
WITH				
2	WP(C)/5009/2020	MANDIA JATIYA VIDYALAYA Versus STATE OF ASSAM AND 6 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA	SC, SEC. EDU. MS. I KAKATI,SC, SEBA (R-3)
3	Cont.Cas(C)/413/2021	JURIJYOTI SAIKIA @ JURIJYOTI SAIKIA HAZARIKA Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	
4	Cont.Cas(C)/415/2021	TAJ UDDIN LASKAR Versus SANJIB KUMAR BHUYAN	MR. L R MAZUMDER MR. A Z AHMED	
5	Cont.Cas(C)/416/2021	ABDUL HAI ALHADI Versus JAGADISH PRASAD BRAHMA, AES	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	
6	WP(C)/3495/2021	MS MEGHNA CHOUDHURY Versus THE GUAHATI UNIVERSITY AND 3 ORS	MR D MAHANTA	SC, G U
7	WP(C)/4210/2021 FIXED	HEMONTA GOGOI AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, HIGHER EDU
8	WP(C)/4436/2021	KISHORE MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
9	WP(C)/4994/2021	PRATITI HAZARIKA Versus THE UNION OF INDIA AND 3 ORS	MR. H NATH MR S BORTHAKUR MR. D GOGOI	ASSTT.S.G.I. SC, KVS

10	WP(C)/5094/2021	PORISHMITA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5171/2021	PRIYANUJ PRATIM KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5564/2021	PRAKASH BAISHYA AND 174 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, SEC. EDU. GA, ASSAM
13	WP(C)/5779/2021	ATOWER RAHMAN AND 10 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, SEC. EDU.
14	WP(C)/5786/2021	NRIPEN CH BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC
15	WP(C)/5787/2021	BARNALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S HAZARIKA MR S SARMAH	GA, ASSAM SC. EDU.
16	WP(C)/5788/2021	TAPAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MS. P BARMAN	SC, ELEM. EDU SC, FINANCE
17	WP(C)/5794/2021	ROMISA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	GA, ASSAM SC, EDU
18	WP(C)/5797/2021	MANASHI BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR M SARMA	SC, ELEM. EDU
19	WP(C)/5798/2021	SAMIRJYOTI KALITA @ SRI SAMIR JYOTI KALITA Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5799/2021	TASLIMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM
21	WP(C)/5809/2021	ABDUL HANNAN BARBHUIYA AND 15 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
22	WP(C)/5814/2021 B/O	MAINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	SC, ELEM. EDU
23	WP(C)/5816/2021	MITALI TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
24	WP(C)/5817/2021	JUGAL KISHOR CHOUDHURY AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MS K PHUKAN	SC, SEC. EDU. SC, FINANCE
25	WP(C)/5822/2021	SKJ COKE INDUSTRIES LTD Versus THE UNION OF INDIA AND 8 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL

ADMISSION

26	WP(C)/3066/2014 FIXED	KAILASH CHANDRA PRODHANI and ANR Versus THE STATE OF ASSAM AND 4 ORS	MR.S BANIK MR.S K ROY	SC, FINANCE SC, EDU
27	WP(C)/6307/2014	INDRESWAR GOGOI and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE

28	WP(C)/4870/2015	KIRAN KUMAR SARMA and 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	SC, SECONDARY EDUCATION(R1-4) MRS.A VERMA SC, FINANCE
	WITH			
29	WP(C)/5916/2013	MD. ABDUL JALIL and 25 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	MR.U K GOSWAMI SC, EDU SC, FINANCE MR.A DEKA
30	WP(C)/567/2017 WP(C) 1582/2020(D/O), B/O	NAMITA PAUL and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR.C BARUAH MR.D BARUAH MR.B BARUAH	SC, SECONDARY EDUCATION
31	WP(C)/1926/2017	JOYNAL ABEDIN KHAN Versus THE STATE OF ASSAM and 9 ORS.	MR.R ISLAM MR.M HUSSAIN	SC, ELEMENTARY EDUCATION(R- 1,2,6-9) MR. M A SHEIKHR-10 MR.S SARMA(R- 3) MR.M HOSSAIN(R-10) MS.F INTAZ(R-10) MR.K U AHMED(R-10) SC, BTADC(R- 4&5) SC, SSA
	WITH			
32	WP(C)/2561/2018	ABDUL MANNAN MONDAL Versus THE STATE OF ASSAM AND 10 ORS	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, BTC
33	WP(C)/2239/2017	PHULENDRA BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL and 4 ORS.	MS.K DEVI MS.K DAS MS.R P BORAH	SC, BTC
34	WP(C)/2705/2017 CAVT. NO. 481/2017 FIXED	PRADIP KUMAR SARMA Versus THE STATE OF ASSAM and 5 ORS.	MR.M U MAHMUD MRC KALITA MR.S ISLAM MS.A DAS MR.M ALI MRH HAQUE	MR.A SARMA MR.K KALITA SC, ELEMENTARY EDUCATION SC, BTC FOR CAVEATOR
35	WP(C)/5797/2017	M/S. BHARAT ISPAT and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR.B GOGOI(SC, FINANCE & TAXATION (R - 2,3 & 4)) MS.K PHUKAN(GA, ASSAM, (R - 1))
36	WP(C)/6204/2017	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
37	WP(C)/6406/2018	SARALA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MRS P RAI MR H BEZBARUA MR. U CHOUDHURY MR. U SARMA MS. P K DEVI MR B KOCH MR H J SAIKIA MR. D MEDHI	SC, SEC. EDU. MR C BARUAH SC, AG MR. G. PEGU, GA MR. R K TALUKDAR (R-4)
	WITH			
	I.A.(Civil)/2882/2019 in WP(C)/6406/2018	SARALA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR B KOCH MR. D MEDHI	SC, SEC. EDU. SC, AG MR. R. MAZUMDAR (SC EDUCATION DEPTT)
38	WP(C)/6668/2019	THUBUR SUN SWARGOWARI Versus THE STATE OF ASSAM AND 5 ORS.	MS. M DAS	SC, HIGHER EDU MR R S CHAUHAN SC, BTC
39	WP(C)/829/2020 B/O	AJUFA BIBI Versus THE STATE OF ASSAM AND 9 ORS	MR. A A R KARIM MR J HUSSAIN	SC, ELEM. EDU MR. A T SARKAR (r-10) SC, PENSION SC, FINANCE SC, BTC

40	WP(C)/3353/2020 B/O	BHUPEN DOIMARY AND 7 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
41	WP(C)/5293/2020 B/O	BALICHERRA M E MADRASSA Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
42	WP(C)/1484/2021 B/O	SINCHITA GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. T SK MS. R R BORAH	SC, ELEM. EDU SC, N C T E
43	WP(C)/4936/2021 B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
ORDERS				
44	WP(C)/555/2017	SHAMESH ALI and ANR. Versus THE STATE OF ASSAM and 7 ORS.	MR.M A I HUSSAIN MR A R BHUYAN	SC, SECONDARY EDUCATION SC, FINANCE
45	WP(C)/1563/2017	UMESH CHANDRA NATH Versus THE STATE OF ASSAM and 9 ORS.	MR.J SINGH MR.H NATH MR.K K HANDIQUE	GA, ASSAM SC, ELEMENTARY EDUCATION
46	WP(C)/6716/2017	SACHIN KALITA Versus THE STATE OF ASSAM and 6 ORS.	MR.B P BORAH MR.P J DUTTA	MR.P NAYAK(SC, FINANCE DEPT.(R - 7)) SC, SECONDARY EDUCATION SC, U G C MR.A DEKA (SC, SECONDARY EDUCATION DEPT. (R-1,2,3&5)) MS.K BARPUJARI(R - 4)
47	WP(C)/7343/2017	JAKIR HUSSAIN Versus THE STATE OF ASSAM and 7 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MR.J M SULAIMAN	GA, ASSAM MR.N J KHATANIAR(SC, HIGHER EDUCATION DEPT. (R - 1 & 2)) MR.S R BORUAH(GA, ASSAM (R - 3, 4 & 5))
48	Cont.Cas(C)/528/2018 B/O	SAMSUL HAQUE MAZUMDAR Versus PRITAM SAIKIA AND 3 ORS	MR. JUNM LASKAR MS A AHMED	MR S M T CHISTIE (R4) MR. A DEKA (R2) MR. R MAZUMDAR (R1)
49	WP(C)/1381/2020 B/O	KADBHANU NESSA Versus THE STATE OF ASSAM AND 7 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	Cont.Cas(C)/3/2021 B/O	SMTI. SRADHANJALI CHUTIA Versus PREETOM SAIKIA, IAS AND 4 ORS	MR. K K PHUKAN MR. N BORUAH	SC, ELEM. EDU
51	Cont.Cas(C)/55/2021 B/O	DHANJYOTI NATH Versus PREETOM SAIKIA AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. D SAIKIA (R-2) MS. N PHUKAN MR B KAUSHIK (R-2) MS K DAS
52	I.A.(Civil)/1759/2021 in WP(C)/7110/2017	RIAJUL ISLAM Versus THE STATE OF ASSAM and 4 ORS	MS M ROY	GA, ASSAM(R-4) SC, SECONDARY EDUCATION
	WITH WP(C)/7110/2017	RIAJUL ISLAM Versus THE STATE OF ASSAM and 4 ORS	MR.M K HUSSAIN MS.S Y AHMED MRS.K SARMA	GA, ASSAM(R-4) SC, SECONDARY EDUCATION
53	I.A.(Civil)/1811/2021 in WP(C)/4598/2021	JUTIKA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS. M SARMAH MS D BORGHAIN	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/4598/2021	JUTIKA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS. M SARMAH MS D BORGHAIN	SC, ELEM. EDU GA, ASSAM
54	WP(C)/3770/2021 B/O	DIBYAJYOTI BORAH AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU MR R SENSUA (R4) MR D BORAH (R4)

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5601/2021	KUSHAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
MOTION				
2	WP(C)/5784/2021	NAYANDEEP GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
3	WP(C)/5789/2021	JUTIKA BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
4	WP(C)/5793/2021	NIRAB CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
5	WP(C)/5804/2021	NIKHILENDUKARPURKAYASTHA AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E SC, FINANCE
6	WP(C)/5805/2021	BINA LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, INDUSTRIES
7	WP(C)/5813/2021	SABITA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR H K J AHMED	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE

8	WP(C)/5818/2021	DALIM DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. SC, FOREST MRS J M KONWAR MR. R KALITA MR. R SALOI MR J SINGH	
9	WP(C)/5820/2021	JOY NARAYAN SARMA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE

ORDERS

10	I.A.(Civil)/358/2021 MACApp./44/2013 (Disposed) in MACApp./44/2013	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus ARUNA SAIKIA AND ANR.	MR. R GOSWAMI
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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3055/2021	RAJIB KUMAR DEKA Versus THE STATE OF ASSAM	MR. K K DEKA MR J KALITA	PP, ASSAM
2	Bail Appln./3059/2021	FARMAN ALI @ FORMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MRS. S ISLAM	PP, ASSAM
3	Bail Appln./3063/2021	RAKESH SHARMA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
4	Bail Appln./3066/2021	AKKASH ALI Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
5	Bail Appln./3069/2021	DIPJYOTI DEKA Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
6	Bail Appln./3074/2021	HAREJ ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./3077/2021	KUSHAL MEDHI AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. N M DEKA	PP, ASSAM
8	Bail Appln./3080/2021	MD. RAJA ALI @ SAYED RAJA ALI Versus THE STATE OF ASSAM	MR. N ANAND D SAIKIA	PP, ASSAM
9	Bail Appln./3082/2021	MD. AJIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
10	Bail Appln./3083/2021 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM

11	Bail Appln./3084/2021	MD. JAKARIA ALOM @ ZAKARIA ALOM Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
12	Bail Appln./3085/2021	KAJULI BIBI Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
MOTION				
13	AB/3010/2021 FIXED	NAZIMUL HOQUE Versus THE STATE OF ASSAM	MR. N BARMAN MS. J BARMAN	PP, ASSAM
14	AB/3542/2021 FIXED	KALIM UDDIN @ KAMAL UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
15	AB/3593/2021	NUR MOHAMMAD ALI @ NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
16	AB/3594/2021	SADDAM HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS T. DEB CHOUDHURY	PP, ASSAM
17	AB/3596/2021	HAFIZ UDDIN AND ANR Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
18	AB/3597/2021	AMINUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. I H BARBHUIYA MD A RAHMAN	PP, ASSAM
19	AB/3600/2021	AYUB ALI SHEIKH AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
20	AB/3601/2021	ABDUR ROHIM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	PP, ASSAM
21	AB/3603/2021	SULTAN ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
22	AB/3604/2021	RATAN DEBNATH Versus THE STATE OF ASSAM	MR. J PAWE	
23	AB/3605/2021	SONJOY DAIMARY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
24	AB/3606/2021	RAJIB SARMA Versus THE STATE OF ASSAM	MR S C PANDIT MD S ULLAH MR N K KAKATI	PP, ASSAM
25	AB/3611/2021	NURUL AMIN SEKH Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH MR S U AHMED	PP, ASSAM
BAIL HEARING (BA)				
26	Bail Appln./2325/2021 FIXED	MAHADEV BARMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
27	Bail Appln./2366/2021 FIXED	PHANIDHAR MAJUMDAR Versus THE STATE OF ASSAM	MR. C S RAY MR. S SENGUPTA MS. P BORGHAIN	PP, ASSAM
28	Bail Appln./2390/2021 FIXED	SALIMUDDIN AHMED Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
29	Bail Appln./2391/2021 FIXED	PRASANNA SALOI Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM

30	Bail Appln./2449/2021 FIXED	JIBAN KHOTRIYA @ JEEVAN KHATRIYA BARMAN Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
31	Bail Appln./2452/2021 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. J ALI MD R ISLAM	PP, ASSAM
32	Bail Appln./2470/2021 FIXED	NAYANMONI DAS Versus THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
33	Bail Appln./2500/2021 FIXED	KAZIMUDDIN @ KAZIM ALI AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
34	Bail Appln./2802/2021 FIXED	SUBHENDU RAY Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
35	Bail Appln./2826/2021 FIXED	ANKUR DAS Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
36	Bail Appln./2839/2021 FIXED	TIPON MAGA AND ANR Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MR R R BARUAH	PP, ASSAM
37	Bail Appln./2916/2021 FIXED	MD. SHARIFUL HAQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
38	Bail Appln./3003/2021 FIXED	UJJAL TALUKDAR Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
	WITH			
39	Bail Appln./2978/2021	SAMEZ UDDIN @ SAMEJUDDIN Versus THE STATE OF ASSAM	MR N J DUTTA MR N ISLAM	PP, ASSAM
		BAIL HEARING		
40	AB/4/2021 FIXED	SUKUMAR DUTTA @ DULU DUTTA Versus THE STATE OF ASSAM	MR. S DAS	PP, ASSAM
41	AB/59/2021 FIXED	RAMEN DEKA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
42	AB/241/2021 FIXED	SAJUD CHOUDHURY Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
43	AB/1077/2021 FIXED	KAMAL SHYAM Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
44	AB/1095/2021 FIXED	SABIDUR ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
45	AB/1788/2021 FIXED	ABDUL GOFUR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. B U LASKAR	PP, ASSAM
46	AB/1949/2021 FIXED	SABUL UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
47	AB/1990/2021 FIXED	DULAL BORAH Versus THE STATE OF ASSAM	MR. R DE MR. R J SARMA	PP, ASSAM
48	AB/2142/2021 FIXED	MITUL AHMED @ BICKY Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM

49	AB/2355/2021 FIXED	NUR ISLAM @ NUR ALI AND ANR Versus THE STATE OF ASSAM	MR. M H BARBHUYAN MR F A AHMED MR. M R BARBHUIYA	PP, ASSAM
50	AB/2459/2021 FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
51	AB/2482/2021 FIXED	JOYANUDDIN Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	MS. T BEGUM PP, ASSAM
52	AB/2597/2021 FIXED	CHAMPAK JYOTI SAIKIA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MR. J ALI MD R ISLAM MR. R ULLAH	PP, ASSAM
53	AB/2602/2021 FIXED	KUMUR UDDIN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
54	AB/2625/2021 FIXED	ABDUL HAMID MONDOL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	PP, ASSAM
55	AB/2630/2021 FIXED	MD. SAMIR UDDIN AND 6 ORS Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
56	AB/2676/2021 FIXED	ABDUL KADIR AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
57	AB/2756/2021 FIXED	BIKASH DEBNATH AND 3 ORS. Versus THE STATE OF ASSAM	MR. P K TIWARI MR. A R GOGOI MR. D GOGOI	PP, ASSAM
58	AB/2782/2021 FIXED	BABLU ALI Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MS J BEGUM	PP, ASSAM
59	AB/2823/2021 FIXED	YASIN AHMED @ MD. YASIN ALI Versus THE STATE OF ASSAM	MR. B PHUKAN	PP, ASSAM
60	AB/2847/2021 FIXED	NAYANMANI DAS Versus THE STATE OF ASSAM	MR. D HAZARIKA MR B SHARMA	PP, ASSAM
61	AB/2850/2021 FIXED	SAHINUR RAHMAN @ SAHINUR HOQUE Versus THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA	PP, ASSAM
62	AB/2852/2021 FIXED	NURTAZ ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
63	AB/2856/2021 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR P BORAH	PP, ASSAM
64	AB/2863/2021 FIXED	PACH BHAI BORDOLOI @ NABAJYOTI BORDOLOI Versus THE STATE OF ASSAM	MR G PHUKAN MR M J DEURI	PP, ASSAM
65	AB/2895/2021 FIXED	ABDUL MOZID @ ABDUL MAZID AND 4 ORS Versus THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM
66	WITH Bail Appln./2421/2021	DALIMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. B SARMAH MR I UDDIN MR I Y ALI	PP, ASSAM
67	AB/2916/2021 FIXED	JAMAL BADSHA AND 3 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM

68	WITH Bail Appln./2642/2021	JAHIRUL ISLAM @ BADRUL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
69	WITH AB/2734/2021	SULTAN ALI AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
70	WITH Bail Appln./2885/2021	ALOM HUSSAIN Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
71	WITH AB/2917/2021	JAYNAL ABEDIN AND 2 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. T K MISRA	PP, ASSAM
72	AB/2927/2021 FIXED	ABANI KR BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
73	AB/3009/2021 FIXED	JILLUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
74	AB/3197/2021 FIXED	SOHEL MONDAL Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
75	AB/3203/2021 FIXED	PINKI ROY @ NOMITA PODDAR RAY Versus THE STATE OF ASSAM	MUSTAFIJUR RAHMAN	PP, ASSAM
76	AB/3212/2021 FIXED	INJAMAMUL KHAN Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
77	AB/3222/2021 FIXED	TANJIR ALI @ TOMJID @ MD TAMJID ALI Versus THE STATE OF ASSAM	MR M HASHAN MR. L R MAZUMDER MR. M AHMED MR M HOQUE MD A WADUD	PP, ASSAM
78	AB/3242/2021 FIXED	SANJAY KUMAR BARMAN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED	PP, ASSAM
79	AB/3301/2021 FIXED	AJJUL HOQUE Versus THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MS L DAS	PP, ASSAM
80	AB/3310/2021 FIXED	MOYNUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
81	AB/3321/2021 FIXED	SUBHASH MAZUMDAR Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
82	AB/3359/2021 FIXED	SARAFAT ALI @ SHWARAFAT ALI BHUYAN @ SARAFAT ALI BHUYAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
83	AB/3391/2021 FIXED	MANORANJAN SARKAR @ HOTKA AND ANR Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN MR B DEORI	PP, ASSAM
84	AB/3392/2021 FIXED	TITON DAS @ TITU AND 4 ORS Versus THE STATE OF ASSAM	MR. P K DEKA MD. S ALOM	PP, ASSAM
85	AB/3401/2021 FIXED	MAN TALUKDAR Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

86	AB/3416/2021 FIXED	PULIN NATH Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR S PAUL	PP, ASSAM
87	AB/3417/2021 FIXED	JAHIDUL ISLAM SARKER Versus THE STATE OF ASSAM	MR. S BANIK MR M HASHAN MR. M AHMED	PP, ASSAM
88	AB/3422/2021 FIXED	BUBUL NATH Versus THE STATE OF ASSAM	MR J I BARBHUIYA MR. L MOHAN MR. R ALI MR S PAUL	PP, ASSAM
89	AB/3431/2021 FIXED	MOTIRAM BORAH AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
90	AB/3458/2021 FIXED	SITA RAM OJHA Versus THE STATE OF ASSAM	MR. B HALDAR MR B DEORI MR. D J NATH	PP, ASSAM

HEARING

91	I.A.(CrI.)/319/2017 WITH LCR 3 FILES, B/O in CrI.A./160/2017	NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT	MR. M BISWAS MS.H DAS MR A TALUKDAR	
	WITH CrI.A./160/2017	NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT	MR. I H BARBHUIYA MR. M BISWAS MR T THAKURIA MS.H DAS MR A TALUKDAR	MR. S C KEYAL, SC, CUSTOMS DEPARTMENT
92	CrI.A./364/2019 WITH LCR 2 FILES, B/O	ANOWAR HUSSAIN @ BETU Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	PP, ASSAM
93	CrI.A./156/2020 WITH LCR 4 FILES, FIXED	SABIN NATH Versus MRS. HIRON NATH AND ANR	MR. S K BHATTACHARYYA MR B SINHA MR. N KUMAR	

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3056/2021	GIYASH UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
2	Bail Appln./3057/2021	HUMARA BEGOM @ HUMARA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	Bail Appln./3060/2021	SAKIL MUSTAK ALAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
4	Bail Appln./3061/2021	DHANANJAY DAS AND 3 ORS Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
5	Bail Appln./3062/2021	ABDUL HASIM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
6	Bail Appln./3072/2021	MD. ASLAM KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
7	Bail Appln./3073/2021	CHANCHAL NAG @ TINKU AND ANR Versus THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM
8	Bail Appln./3075/2021	RUHUL AMIN @ RUBUL Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
9	Bail Appln./3078/2021	BITU KEOT Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
10	Bail Appln./3086/2021 B/O	PHATIK KELENG@ PHOTIC KELENG Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM

11	Bail Appln./3087/2021	RAMBOSING TYNGSONG Versus THE STATE OF ASSAM	MR D KALITA MR. D THAOSEN MS K PHUKAN	PP, ASSAM
<u>MOTION</u>				
12	AB/3296/2021 WITH LCR, FIXED	DILIP KUMAR SINGH Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	SC, APDCL PP, ASSAM
13	AB/3576/2021 B/O	PABITRA HAZARIKA Versus THE STATE OF ASSAM	MR A HAWARI MR. PRAN BORA	PP, ASSAM
14	AB/3592/2021	KHAGEN MODI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
15	AB/3599/2021	CHAN MIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM	PP, ASSAM
<u>ADMISSION</u>				
16	CrI.Pet./865/2018	MEWALAL GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. J HANDIQUE MR. P BORDOLOI MS M NIROLA	MR B BURAGOHAIN (R2) MR J P KACHARI (R2) PP, ASSAM MRS. S GOGOI (R2)
17	CrI.Pet./763/2019 FIXED	KEJRIWAL SUGAR AGENCIES PVT. LTD. AND ANR. Versus M/S. GOPIRAM CHETRIRAM	MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR. D K KOTHARI MR D TALUKDAR MR. B DEKA
WITH				
18	CrI.Pet./757/2019	SMTI. SANGEETA KEJRIWAL Versus M/S. GOPIRAM CHETRIRAM	MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR Z KAMAR MR. D K KOTHARI MR D TALUKDAR MR P CHOUDHURY
WITH				
19	CrI.Pet./762/2019	SANGEETA KEJRIWAL Versus M/S. GOPIRAM CHETRIRAM	MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR Z KAMAR MR. D K KOTHARI MR P CHOUDHURY
WITH				
20	CrI.Pet./768/2019	KEJRIWAL SUGAR AGENCIES PVT. LTD. AND ANR. Versus M/S. GOPIRAM CHETRIRAM	MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR. D K KOTHARI MR D TALUKDAR MR. B DEKA
21	Tr.P.(CrI.)/16/2021	RAM CHANDRA SINGH Versus THE STATE OF ASSAM AND ANR	MS. S KANUNGOE MS. J CHETTRY	MR. A R SHOME (R-2) MR A J GHOSH (R-2) MR D NANDI PP, ASSAM
22	CrI.Pet./121/2021 FIXED	MD. SIMRAN SULTAN Versus THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	Mr BK Mahajan, Special P.P. PP, ASSAM SC, FOREST
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./60/2021 SCANNED COPY OF CASE RECORD	SORAM NILAKANTA SINGH Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR A HUSSAIN MS M BEGUM	SC, CENTRAL EXCISE
24	Bail Appln./1722/2021 SCANNED COPY OF CASE RECORD, FIXED	RANJIT GOWALA Versus THE STATE OF ASSAM	MR. S K JAIN MR. B N DEKA	PP, ASSAM
25	Bail Appln./2204/2021 SCANNED COPY OF CASE DIARY, FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
26	Bail Appln./2368/2021 FIXED	LAXMAN PASSWAN @ LAKSHMAN PASWAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
27	Bail Appln./2456/2021 FIXED	NUR AHMED BARBHUYAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM

28	WITH Bail Appln./2628/2021 FIXED	MOTIBUR RAHMAN CHOUDHURY @ RAJU Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
29	Bail Appln./2466/2021 FIXED	RATAN BARMAN AND 3 ORS Versus THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
30	Bail Appln./2552/2021 SCANNED COPY OF CASE DIARY, FIXED	MAHIR UDDIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. A H MONDAL	PP, ASSAM
31	Bail Appln./2598/2021 FIXED	AKHTAR HUSSAIN @ AKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
32	Bail Appln./2600/2021 FIXED	RAFIKUL HUSSAIN Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM
33	Bail Appln./2615/2021 FIXED	SULTAN AHMED Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
34	Bail Appln./2618/2021 FIXED	MANISH KUMAR SINGH Versus THE UNION OF INDIA	MR H SARMA MR N K PHUKAN	MR. S C KEYAL SC, NCB
35	Bail Appln./2754/2021 FIXED	MUSHARAF HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR S BHUYAN MR A KUNDU MR. P S BISWAS	PP, ASSAM
36	Bail Appln./2783/2021 FIXED	MD. SAHAB UDDIN ALI @ BABLI @ MATIUR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
37	Bail Appln./2843/2021 SCANNED COPY OF CASE RECORD, FIXED	MD AZAD ALI Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
38	Bail Appln./2869/2021 FIXED	ABDUL JALIL Versus THE STATE OF ASSAM	MR I RAFIQUE MR. M K SHARMA MS. M MEDHI MS. S DEVI	PP, ASSAM
39	Bail Appln./2960/2021 FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
<u>BAIL HEARING</u>				
40	AB/361/2021 FIXED	MAHESWAR BASUMATARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MR J DAS	PP, ASSAM
41	AB/765/2021 FIXED	APURBA CHOUDHURY AND 4 ORS Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
42	WITH AB/764/2021	BIDYUT KR RAY Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
43	AB/1251/2021 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
44	AB/2576/2021 FIXED	SARIFUL KHAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
45	AB/2936/2021 FIXED	RAJIB BORAH AND ANR Versus THE STATE OF ASSAM	MR. DITUL DAS MS N BORAH MR. R RAHMAN	PP, ASSAM
46	AB/3215/2021 FIXED	ALTAF HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR	MS. P ADHIKARI MR H I CHOUDHURY MR. N J DUTTA MR. R BORA	PP, ASSAM

47	AB/3294/2021 FIXED	BABUL AHMED @ BABUL ALI Versus THE STATE OF ASSAM	MD S HOQUE MR S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
48	AB/3377/2021 FIXED	MANOJ GOGOI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
49	AB/3380/2021 FIXED	SAFIKUL RAHMAN @ SAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. R PHUKAN MR. P TALUKDAR	PP, ASSAM
50	AB/3561/2021 FIXED	ANUP KUMAR BOTHRA Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA	PP, ASSAM
	WITH			
51	Bail Appln./2997/2021	DEEPESH BAJORIA AND ANR Versus THE STATE OF ASSAM	MS. S MEDHI A KALITA	PP, ASSAM
		ORDERS		
52	CrI.Pet./974/2016	D.R.INFRASTRUCTURE PVT. LTD. Versus STATE OF ASSAM and ANR.	MR. B NATH MR.B SINHA MR.A K DAS	MRS A GAYAN(R-2) MS.E KARBARI(R-2) MR.A DEKAR-2 PP, ASSAM
53	I.A.(CrI.)/330/2018 FIXED in CrI.A./799/2018 WITH CrI.A./799/2018 (Filing Number) WITH CrI.L.P./50/2018	CENTRAL BUREAU OF INVESTIGATION Versus DIPTI MEDHI DAS CENTRAL BUREAU OF INVESTIGATION Versus DIPTI MEDHI DAS CENTRAL BUREAU OF INVESTIGATION Versus DIPTI MEDHI DAS	MR. S C KEYAL SC, CBI MR. S C KEYAL MR. S C KEYAL SC, CBI	 MR. B M CHOUDHURY MRS. M S SUNDI MR. U CHOUDHURY
54	CrI.A./227/2018 WITH I.A.(CrI.)/559/2018 in CrI.A./227/2018	CENTRAL BUREAU OF INVESTIGATION Versus PRABIN CHANDRA DAS	MR. S C KEYAL SC, CBI	MR. B M CHOUDHURY MRS. M S SUNDI MR. U CHOUDHURY
55	CrI.Rev.P./101/2019 WITH LCR 6 FILES, FIXED	ZAKIR UDDIN @ ZAKIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM
56	CrI.Pet./1152/2019 WITH LCR 6 FILES(KEPT IN SECTION)	SMTI HEMI BORAH Versus THE STATE OF ASSAM AND ANR.	MR. S S GOSWAMI	PP, ASSAM
57	CrI.Pet./1444/2019	JITEN RAHANG AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N ANAND MR G PEGU	PP, ASSAM
58	CrI.L.P./15/2020 FIXED in CrI.A./12753/2019 WITH CrI.A./12753/2019 (Filing Number)	MRS. MANORAMA SHARMA Versus MR. NARENDRA KUMAR BEHERA MRS. MANORAMA SHARMA Versus MR. NARENDRA KUMAR BEHERA	MR H GUPTA MS. R M SARMAH	MR B ACHARYYA MS. M ACHARYYA
59	I.A.(CrI.)/22/2021 WITH LCR 4 FILES in CrI.A./12/2021 WITH CrI.A./12/2021	SRI UTPAL BORAH Versus STATE OF ASSAM AND ANR SRI UTPAL BORAH Versus STATE OF ASSAM AND ANR	MR. P K DEKA MR J P DAS MR. I H LASKAR MR. P K DEKA MR. A R TAHBILDAR MS. R DEVI	PP, ASSAM PP, ASSAM

60	Crl.Pet./90/2021 FIXED	MUSTT. LOZZATAN BEGUM Versus SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	
61	Crl.A./158/2021 WITH OFFICE NOTE, FIXED	ROSHID ALI Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
	WITH I.A.(Crl.)/390/2021 in Crl.A./158/2021	ROSHID ALI Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
62	Crl.Rev.P./206/2021 FIXED	SK. NEKBUL BIBI @ KUKILA BIBI AND 2 ORS. Versus SK. ANOR UDDIN AND 14 ORS.	MR. A M BARBHUIYA MS A BEGUM	
63	Crl.Pet./217/2021 WITH LCR 1 FILE, FIXED	ABDUL AWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
64	I.A.(Crl.)/342/2021 WITH OFFICE NOTE in Crl.Pet./382/2021 WITH Crl.Pet./382/2021	RANJIT SARKAR Versus THE STATE OF ASSAM AND ANR.	MR S DAS	PP, ASSAM
		RANJIT SARKAR Versus THE STATE OF ASSAM AND ANR	MR S DAS	PP, ASSAM
65	I.A.(Crl.)/428/2021 AB 1666/2021(D/O)	FAKAR UDDIN Versus RAKIBUL ISLAM AND 2 ORS	MR. S C BISWAS	PP, ASSAM
66	Crl.Pet./528/2021 FIXED	PRANATI MAHANTA Versus THE STATE OF ASSAM AND ANR	MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	PP, ASSAM
67	Crl.Pet./570/2021 FIXED	GOBINDA RONGCHON Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
68	Crl.Pet./578/2021 FIXED	MD. TOSUR ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
HEARING				
69	MFA/121/2013 WITH LCR	RAMESH and COMPANY Versus UNION OF INDIA and ANR.	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY SC, NF RLY MS.M PHUKAN

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/3265/2021 FIXED	MUKUL KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. S U AHMED MR. ATIULLAH HAWARI	SC, ELEM. EDU MR. K I MAZUMDER FOR CAVEATOR
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/1809/2021 B/O	HEDAYATULLAH KHAN Versus RAJ KHAN AND 4 ORS.	MR. A R SIKDAR	
3	WITH WP(C)/1278/2021	RAJ KHAN Versus THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	SC, AGRI. DEPARTMENT SC, FINANCE
ADMISSION				
4	WP(C)/5198/2014 B/O	RAJ KISHOR KURMI Versus THE UNION OF INDIA and 3 ORS	MR.M J BARUAH	MR.S P CHOUDHURY ASSTT.S.G.I. SC, NIT
5	WP(C)/6973/2015	MRS. SANGEETA KORMEL YADAV Versus UNION OF INDIA and 4 ORS,	MR.S BANIK	MR.S C BISWAS(R-5) C.G.C. MS.K L R YANTHAN(R-5) MR.C K S BARUAH MR. S BISWAS(R-5) MS.A DASR-2and5 MS.T BORA(R-5) ASSTT.S.G.I.
6	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE

7	WP(C)/1322/2017 B/O	MRIDUL RAY and 11 ORS. Versus THE UNION OF INDIA and 4 ORS	MR.A HUSSAIN MR.A MOBARAQUE	C.G.C. MR.S K MEDHI ASSTT.S.G.I.(R. 1,2,3,4 & 5.)
8	WP(C)/4276/2018	BHARAT THAKUR Versus UNION OF INDIA AND 2 ORS.	MR. A K SHARMA MS. A DAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
9	WP(C)/7695/2018 FIXED	SAHIDUL ALAM Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, APDCL
10	WP(C)/7017/2019 FIXED	NAREN BARTHAKUR AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. R K TALUKDAR MR H J TAMULI	SC, TRANSPORT
11	WP(C)/8983/2019 FIXED	NAMRANGBUING JEME Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P BORAH	SC, P W D SC, NCHAC
12	WP(C)/9397/2019 FIXED	SRI GAUTAM BORA Versus THE STATE OF ASSAM AND 3 ORS.	MS JURI HAZARIKA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
13	WP(C)/1915/2020	AFSAR HUSSAIN LASKAR Versus THE STATE LEVEL COMMITTEE (SLC) FOR COMPASSIONATE APPOINTMENT AND 3 ORS.	MR. S ROY MR. M H LASKAR	SC, PNRD GA, ASSAM
14	WP(C)/2753/2020 B/O	BASAB RANJAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S S ROY, GA, ASSAM (R-2,4) MR B GOGOI, SC, PWD (R- 1,3,5)
15	WP(C)/2884/2020	DHIRAJ KUMAR AND 65 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS DIRISHA MAHANTA	SC, ELEM. EDU MR. R K D CHOUDHURY, LEARNED ASGI MR. N H BARBHUIYA, SC, NCTE
16	WP(C)/3119/2020 B/O	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
17	WP(C)/5013/2020 FIXED	SRIMATI ARUNIMA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
18	WP(C)/8220/2019	NARAYAN PRASAD RABHA AND 75 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
19	WP(C)/8423/2019	AJOY KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
20	WP(C)/8668/2019	DIMPAL TALUKDAR AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
21	WP(C)/8841/2019	PRANJAL LAHKAR AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
22	WP(C)/8845/2019	ABDUL RABIYAL AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA	SC, HEALTH
23	WP(C)/8999/2019	BISWAJIT HANDIQUE AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH

24	WITH WP(C)/9198/2019	OM BAHADUR CHETRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
25	WITH WP(C)/9377/2019	SRI APURBAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
26	WITH WP(C)/9388/2019	SRI NABAJIT PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	SC, HEALTH
27	WITH WP(C)/1931/2020	JAYANTA HAZARIKA AND 45 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
28	WITH WP(C)/2315/2020	PRADIP BORGHAIN AND 91 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. S SARMAH	SC, HEALTH
29	WP(C)/3420/2021 FIXED	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM
30	WP(C)/3663/2021 FIXED	MINTU MODOK AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA M R Sharma	SC, ELEM. EDU MR. K GOGOI (r-3) SC, BTC ASSTT.S.G.I.
31	WITH WP(C)/4009/2021	PROSUN KUNDU AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A A DEWAN MR M K DAS	SC, ELEM. EDU ASSTT.S.G.I. SC, CBSE SC, BTC
32	WP(C)/3846/2021 FIXED	ANSULA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MR R ISLAM MS. M DEKA	GA, ASSAM
33	WP(C)/3864/2021 FIXED	MERINA BORAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	SC, APDCL
34	WP(C)/3901/2021 FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. S K MEDHI ASSTT.S.G.I.
35	WP(C)/3923/2021 FIXED	REGT NO. 050070171 ASI (CM) SANJAY KUMAR PAUL ITBP FORCE Versus THE UNION OF INDIA AND 2 ORS	MR H BURAGOHAIN	ASSTT.S.G.I.
36	WP(C)/3935/2021 FIXED	AKON GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED	SC, AG MR. S K MEDHI (SC, AG, R4) SC, PWD SC, FINANCE
37	WP(C)/3939/2021 FIXED	DAMANYANTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC. WATER RESOURCE DEPTT.
38	WP(C)/3952/2021 FIXED	DHARMA RAM KALITA AND 10 ORS. Versus THE UNION OF INDIA AND 6 ORS.	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA	ASSTT.S.G.I.
39	WP(C)/3956/2021 FIXED	PRABAL SARMA BORDOLOI AND 13 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, FINANCE DEPTT.
40	WP(C)/5174/2021 FIXED	LAKSHESWAR PATHAK Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR. H A AHMED	GA, ASSAM

ORDERS

41	Cont.Cas(C)/11/2018	JUGESWAR NATH Versus P.K.BURAGOHAİN	MS. B TALUKDAR MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	N GOGOI S ALI MS. A VERMA MR. K KALITA MR. D HANDIQUE MR. B GOGOI MR. P NAYAK H KAKATI
42	Cont.Cas(C)/63/2018	BIJU PHUKAN BARUAH Versus MUKTI GOGOI and ORS.	DR. K U AHMED MR. M HOSSAIN MR. Z H AHMED	MR. M BHAGABATI (R1,R2,R5) MS G BORA (R1,R2,R5) MS. B TALUKDAR (R1,R2,R5) MR. R K D CHOUDHURY (R6) MR. S BORTHAKUR MR. S CHAMARIA MR P NAYAK, SC FINANCE DEPTT. MR. B KONWAR (R2) MR. S CHANDA
43	Review.Pet./116/2018 WP(C)/2832/2010 (Disposed)	HIRANYA SAIKIA Versus GIRISH RAJBONGSHI AND 4 ORS	MR R S CHAUHAN	MR. T J MAHANTA MR R CHAKRAVORTY GA, ASSAM MS. P BHATTACHARYA MR. A BORUA MR. M CHALIHA
44	Cont.Cas(C)/532/2019	ARABINDA RABHA AND 3 ORS. Versus ARVIND MADHAV SINGH, IFS	MR. K N CHOUDHURY MR. J PATOWARY	MR R K DUTTA MS. P BHUYAN MR. S DUTTA
45	WP(C)/7200/2019 FIXED	MANJUR AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, PNRD GA, ASSAM
46	Cont.Cas(C)/611/2020 FIXED	PRABIN TALUKDAR Versus RAJESH KEMPRAY	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. D SAIKIA MR. D NATH MR P NAYAK
47	I.A.(Civil)/1544/2020 WITH LCR in WP(C)/2933/2020	BINOD CHANDRA BARMAN Versus AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA)	MR. L C DEY MR H Dey	MR K R BARUAH MR. K N CHOUDHURY
	WITH WP(C)/2933/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY	MR. L C DEY MR H Dey ASSTT.S.G.I.
	WITH I.A.(Civil)/2029/2020 in WP(C)/2933/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus BINOD BARMAN	MR. K N CHOUDHURY	MR H Dey
48	Review.Pet./58/2021 WP(C)/7031/2015 (Disposed)	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	
49	Cont.Cas(C)/99/2021 FIXED	NAZRUL ALI Versus JOLLY DAS BRAHMA AND ANR	MR D CHOUDHURY MR S DIFUSA MR N RAY	MR. M NATH (R1, R-2) MR. A ROY (R-2) MR. A BHATTACHARJEE (R1, R-2)
50	Cont.Cas(C)/217/2021	NURUL HUSSAIN Versus SHRI RAVI SHANKAR PRASAD AND ANR	MR. S BORTHAKUR MS. S KAKATI	MR. D NATH (R1, R2) MR D KALITA (R1, R2) MS A BHUYAN (R1, R2)
51	Cont.Cas(C)/254/2021 FIXED	JADU RAM BORO Versus RAKESH KUMAR, I.A.S. AND ANR	B R BRAHMA	
52	Cont.Cas(C)/255/2021 FIXED	SMTI. SUKRITI DAS Versus M S MANIVANNAN, IAS AND 5 ORS	MR. I ALAM MR. T SK	

53	Cont.Cas(C)/262/2021 FIXED	DR. BASANTA KUMAR DOLEY Versus JISHNU BARUA, IAS AND 6 ORS.	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
54	Cont.Cas(C)/266/2021 FIXED	KARMESWAR NATH Versus DR. KAMALA KANTA NATH, ISS AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY	MR J DAS (R-1,2) MR. N DEKA (R-1,2) MR. A DAS (R-1,2) MR. M GOGOI (R-1,2) MR A R BAROOAH (R-1,2)
55	Cont.Cas(C)/268/2021 FIXED	RAMEN KALITA Versus DR. KAMALA KANTA NATH, ISS AND 2 ORS	MR. U K NAIR MR. M P SARMA	MR J DAS (R-1,2) MR. N DEKA (R-1,2) MR. A DAS (R-1,2) MR. M GOGOI (R-1,2) MR A R BAROOAH (R-1,2)
56	Cont.Cas(C)/269/2021 FIXED	UTPAL MEDHI Versus PABAN BARTHAKUR, IAS AND 2 ORS	MR. U K NAIR MR. M P SARMA	MR J DAS (R-1,2) MR. N DEKA (R-1,2) MR. A DAS (R-1,2) MR. M GOGOI (R-1,2) MR A R BAROOAH (R-1,2)
57	I.A.(Civil)/339/2021 WP(C)/4518/2008 (Disposed), FIXED in WP(C)/4518/2008	KALADHAR CHAUBEY Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	ASSTT.S.G.I.
58	WP(C)/675/2021 FIXED	KARUNA RANI ROY Versus THE AIRPORT AUTHORITY OF INDIA AND 4 ORS	MR A R MEDHI MR P C R MEDHI	MR. R DUBEY SC, A A I
59	I.A.(Civil)/1347/2021 B/O in Cont.Cas(C)/103/2020	SIEMNGUL HMAR AND 27 ORS. Versus NITIN KHADE AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. N GOSWAMI MR P NAYAK, SC FINANCE DEPTT. MS K KALITA
	WITH Cont.Cas(C)/103/2020	SIEMNGUL HMAR AND 27 ORS. Versus NITIN KHADE AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	MR. N GOSWAMI, GA MR. B K BHAGAWATI MR P NAYAK, SC FINANCE DEPTT. MS P DAIMARI MS K KALITA
60	WITH Cont.Cas(C)/151/2020	DIJEN ROY BARUAH @ DWIJEN ROY BORUAH @ DUEIJEN ROY BARUAH Versus MOHAMMAD ARIZ AHMED AND ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. D SAIKIA MR. B K BHAGAWATI MR. B GOGOI MR P NAYAK MS K KALITA MR A CHALIHA
	WITH I.A.(Civil)/2035/2020 in Cont.Cas(C)/151/2020	DIJEN ROY BARUAH @ DWIJEN ROY BORUAH @ DUEIJEN ROY BARUAH Versus NITIN KHADE, IAS	MR N N UPADHYAYA MR. B B KAKATI	
61	I.A.(Civil)/1599/2021 in WP(C)/152/2020	PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. A CHAMUAH	SC, FINANCE
	WITH WP(C)/152/2020	SRI PANKAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. C BORUAH MRS. K BARPUZARI MR. R K TALUKDAR MR. A CHAMUAH MR. R BORO MR A BORUAH MR. B KONWAR MS A DEURI MS D DUTTA	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
62	I.A.(Civil)/1750/2021 FIXED in WP(C)/916/2021	SMT NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST

	WITH WP(C)/916/2021	NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST
63	I.A.(Civil)/1823/2021 B/O in WP(C)/8602/2018 WITH WP(C)/8602/2018	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, CO OP
		CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	DR. B AHMED (R-4) SC, CO OP MR. N HAQUE (R-4) MR. A K AZAD (R-4) MR D J HALOI (R-4)
64	WP(C)/2244/2021 FIXED	KALPANA DEVI Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH	MR. K GOGOI ASSTT.S.G.I.
65	WP(C)/3849/2021 FIXED	SANJOY KUMAR DUTTA AND 17 ORS Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR. P N GOSWAMI MS. S CHUTIA MR. I KALITA MR. K P PATHAK	
66	WP(C)/4756/2021 FIXED	CHINMAY DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ	GA, ASSAM SC, REVENUE
HEARING				
67	WP(C)/2996/2018 FIXED	THE MANAGEMENT OF BOGAPANI TEA ESTATE Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR. N B P SINGHA	GA, ASSAM MR. B CHAKRAVARTY (R3) MS THUYEKHRULU (R3)
68	WITH WP(C)/6540/2018	MANGRA ETWA Versus THE MANAGEMENT OF BOGAPANI TEA ESTATE AND ANR.	MR. B CHAKRAVARTY MR. U DAS MD A RAHMAN MS THUYEKHRULU	GA, ASSAM MR. D BARUAH (R1) MS. B DAS (R1) MR. N B P SINGHA (R1)
STAY MATTERS				
69	WP(C)/2107/2019 FIXED	DHUBRI ZILA BIKALANGA UNNAYAN SURAKSHA SOMMITTEE AND 38 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS U DAS MR. M S SHARMA MS. B R KALITA	GA, ASSAM
70	WP(C)/1425/2020 FIXED	JC- 353646L SUBEDAR/ CIPHER GANGESH PRASAD TRIPATHI AND 54 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. A K DUTTA ASSTT.S.G.I.
71	WITH WP(C)/312/2020	NO. S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS. B SARMA ASSTT.S.G.I.
72	WITH WP(C)/468/2020	NO.S/353371 WARRANT OFFICER/CIPHER SUBHASH CHANDRA @ S.C. RAI Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI,CGC ASSTT.S.G.I.
73	WITH WP(C)/1841/2020	EX JC- 357015 NAIB SUBEDAR/ CIPHER SRI DHARAM PAL LAL AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR H GUPTA ASSTT.S.G.I.
74	WITH WP(C)/2319/2020	TULEN CHANDRA NATH AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. U K GOSWAMI ASSTT.S.G.I.
75	WITH WP(C)/2616/2020	HARGOBINDA CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR H GUPTA (C.G.C.) ASSTT.S.G.I.

76	WITH WP(C)/3742/2020	OM PRAKASH AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. K GOGOI, LEARNED CGC ASSTT.S.G.I.
77	WITH WP(C)/5618/2020	SRI BAIJNATH AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR. B DEKA MR. B DEKA MR. B DEKA MR B DEKA, LEARNED CGC ASSTT.S.G.I.
78	WITH WP(C)/5633/2020	JC-3534531 SUBEDAR/CIPHER KUMUD SAIKIA Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	MR H GUPTA, LEARNED CGC ASSTT.S.G.I.
79	WITH WP(C)/1008/2021	KALIKA PRASAD @ KALIKA PRASAD DWIVEDI AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR. V KUMAR	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 15

[CIVIL BENCH-III, CRIMINAL AND CIVIL BENCH- I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./82/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1036/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH I.A.(Civil)/1037/2021 in MACApp./82/2021	NEW INDIA ASSURANCE CO. LTD. Versus BINITA PATOWARY AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
2	MACApp./253/2021 FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI PARBATI KAIRI AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. N UDDIN MR. M ISLAM
	WITH I.A.(Civil)/1704/2021 in MACApp./253/2021	ORIENTAL INSURANCE COMPANY LTD Versus SMTI. PARBATI KAIRI AND 2 ORS	MS R D MAZUMDAR	MR. N UDDIN
ORDERS				
3	MACApp./78/2015 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus MD RAKET ALI and 2 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.P K GOSWAMIR- 1and2 MRA BARMAN(R- 1&2)
4	MACApp./108/2015 WITH LCR	JOYNAL ABEDIN SARKAR and ANR Versus ARIFA SULTANA PERVIN and ANR	MR.A R AGARWALA	MR.R GOSWAMI(R-2) MS.M SAIKIA(R-2) MRS BHUSAN R-2
	WITH I.A./254/2015 in MACApp./108/2015	JOYNAL ABEDIN SARKAR and ANR Versus ARIFA SULTANA PERVIN and ANR	MR.A R AGARWALA	
5	I.A./1946/2015 in MACApp./261652/2015	UNITED INDIA INSURANCE CO. LTD. Versus SMTI CHITA BARMAN and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.O P BHATI(R-5) MR.T C DAS(R-5) MRD MONDAL(R-5) MR.P SARMA(R-5) MR.S KHANR-5

	WITH MACApp./261652/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI CHITRA BARMAN and 4 ORS		
6	I.A./749/2016 in MACApp./267112/2015	MRS. KAMALA BEGUM and 2 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD.	MRS.F BEGUM MR.A MANNAF MR.J HUSSAIN	MR M H AHMED R-3 MR.K K DEY(R-1) MS C BORAH(R-3) MR V K BAROOAH(R-1)
	WITH MACApp./267112/2015 (Filing Number)	MRS KAMALA BEGUM and 2 ORS Versus THE UNITED INDIA INSURANCE CO. LTD and 3 ORS		
	WITH I.A.(Civil)/945/2020	MRS. KAMALA BEGUM and 2 ORS. Versus THE UNITED INDIA INSURANCE CO. LTD.	MR. A MANNAF MR.J HUSSAIN	MR.K K DEY(R-1) MR. M H AHMED
7	Crl.Rev.P./70/2017 WITH LCR 5 FILES	MOINA BORA Versus THE STATE OF ASSAM and ANR.	MR.R SARMA	PP, ASSAM
8	Crl.Rev.P./241/2017	MUKSIDUL ISLAM Versus TASLIMA BEGUM	MR.Z HUSSAIN MRSB B AHMED	
9	Crl.Rev.P./356/2017	GIRISH RAJBONGSHI Versus BAIJANTI RAJBONGSHI	MR.J KALITA MR.D PEGU	
10	Crl.Rev.P./449/2017 WITH LCR 2 FILES	MD. ABDUL AZIZ Versus THE STATE OF ASSAM and ANR.	MR.M HAQUE MR.K BHATTACHARJEE MR.B TALUKDAR MR.D BANERJEE MR.J C BARUAH	PP, ASSAM
11	I.A.(Civil)/2247/2017 in MACApp./295795/2017	ORIENTAL INSURANCE CO. LTD Versus SAMAD ALI and 5 ORS	MR. S K GOSWAMI MR. B K GOSWAMI	MR R S CHAUHAN (OP1- OP4)
	WITH MACApp./295795/2017 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus MD SAMAD ALI and 5 ORS	MR.S K GOSWAMI MR.K K NANDI MISS.B SARKAR MR.B K GOSWAMI MS.P BORGHAIN	PP, ASSAM
12	I.A.(Civil)/2662/2017 MFA 17/2007(D/O) in MFA/296781/2017	NASIR UDDIN, Versus THE REGIONAL MANAGER and 2 ORS,	MS.M DAS MR.M DEKA MR.S ISLAM MR H HOQUE	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH MFA/296781/2017 (Filing Number)	NASIR UDDIN Versus THE REGIONAL MANAGER M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD and 2 ORS	MR.S ISLAM MR H HOQUE	
13	I.A.(Civil)/3673/2017 in MFA/174/2017	ORIENTAL INSURANCE CO.LTD. Versus MD. SAMSUDDIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH MFA/174/2017	ORIENTAL INSURANCE CO. LTD. Versus MD. SAMSUDDIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH I.A.(Civil)/3695/2017 in MFA/174/2017	ORIENTAL INSURANCE CO. LTD. Versus MD. SAMSUDDIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	

14	MACApp./225/2018 WITH LCR	SMT RANJITA SEAL AND 2 ORS Versus LAL CHAND SHARMA AND 5 ORS	MR S S SHARMA MR. B J MUKHERJEE MR. B J MUKHERJEE	MR. R GOSWAMI (R3, R6) MR. A BHATTACHARYYA (R6) MS. M SAIKIA (R3, R6) MS. P BORTHAKUR (R3, R6)
	WITH CO/45/2019 in MACApp./225/2018	ICICI LOMBARD GENERAL INSURANCE CO. LTD Versus SMTI. RANJITA SEAL AND 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MRS L SHARMA MR. B J MUKHERJEE MR. S S SARMA
15	Crl.Rev.P./450/2018 WITH LCR 1 FILE	BIRESHWAR RAVA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. C CHOWDHURY MR. D K BAGCHI	PP, ASSAM
	WITH I.A.(Crl.)/890/2018 in Crl.Rev.P./450/2018	BIRESHWAR RAVA AND 3 ORS. Versus STATE OF ASSAM AND ANR.	MR. C CHOWDHURY MR. D K BAGCHI	PP, ASSAM
16	I.A.(Civil)/2567/2018 in MACApp./652/2018	SMT ARCHANA DAS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS I DAS	MR S DUTTA MS. M CHOUDHURY MS C BORAH
	WITH MACApp./652/2018	SMT ARCHANA DAS Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MRS. S ROY MS I DAS	MD. A AHMED (R1)
17	I.A.(Civil)/2596/2018 in MACApp./658/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT CHAYA RANI PAUL AND 3 ORS	MRS L SHARMA MR S S SHARMA MS. M MAJUMDER MR. B J MUKHERJEE	MR. M TALUKDAR MR. A SHAKIL
	WITH MACApp./658/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT CHAYA RANI PAUL AND 3 ORS	MRS L SHARMA MR S S SHARMA MS. M MAJUMDER MR. B J MUKHERJEE	
	WITH I.A.(Civil)/2597/2018 in MACApp./658/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT CHAYA RANI PAUL AND 3 ORS	MRS L SHARMA MR S S SHARMA MS. M MAJUMDER MR. B J MUKHERJEE	
18	I.A.(Civil)/3804/2018 in MACApp./917/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./917/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3805/2018 in MACApp./917/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NAKUL KUMAR DAS AND 7 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
19	Crl.Rev.P./105/2019	SMT. PALLABI CHOUDHURY DAS Versus BRAJEN KALITA AND ANR.	DR. K U AHMED	MR. A J SARMA MR. P D NAIR MR G ALAM PP, ASSAM (R2)

20	MACApp./259/2019 WITH LCR	MUSSTT. FULERUN NESSA BARBHUIYA and 3 ORS Versus SRI ARABINDA PAUL and 3 ORS	MR. M TALUKDAR MS. I SARMA	MS. S MOCHAHARI (R - 3) MR. S DUTTA, SR.ADV. (R - 3) MR. R GOSWAMI (R - 4) MR. M CHOUDHURY (R - 3) MR. B SAHARIA MR. A M BARBHUIYA MS. M SAIKIA (R - 4) MR. C SHARMA (R - 3) MS. P BORTHAKUR (R - 4) MR. J N ISLAM MS. M GAZLOO (R - 3)
	WITH CO/25/2019 in MACApp./259/2019	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Versus MUSSTT. FULERUN NESSA BARBHUIYA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
21	Crl.Rev.P./466/2019 WITH OFFICE NOTE	RAJIB CHOUDHURY Versus KABICCHARAN THAKURIA	MR R K MOUR MR P DAS MR A SARMA MR K J PATHAK	MR. U K BARMAN MR. U K BARMAN MRS. B BORO MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI
	WITH I.A.(Crl.)/918/2019 in Crl.Rev.P./466/2019	RAJIB CHOUDHURY Versus KABICCHARAN THAKURIA	MR R K MOUR MR P DAS MR A SARMA MR K J PATHAK	
22	I.A.(Civil)/3949/2019 WITH LCR in MACApp./275/2017	PRADIP KR. SARMA @ PRADEEP KUMAR SARMA and 2 ORS. Versus NATIONAL INSURANCE CO. LTD.	MR D MONDAL	MR. R K BHATRA
	WITH MACApp./275/2017	NATIONAL INSURANCE CO. LTD. Versus PRADIP KR. SARMA and 4 ORS.	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MS.R R SARMA MRD MONDAL MR.D HAZARIKA MR.U BARUAH
23	I.A.(Civil)/112/2020 MAC.APP. 84/2014(D/O), MAC.APP. 115/2012(D/O), WITH LCR in Review.Pet./9612/2019	ORIENTAL INSURANCE COMPANY LTD., Versus SRI SANJAY JAIN AND 6 ORS.	MR SISHIR DUTTA MR. S DUTTA	MR. B K JAIN
	WITH Review.Pet./9612/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SRI SANJAY JAIN AND 6 ORS		
24	I.A.(Civil)/919/2020 MAC.APP. 144/2014(D/O) in MACApp./144/2014	MORIOM KHATUN , Versus THE NATIONAL INSURANCE CO. LTD.	MR. M ALI	
25	I.A.(Civil)/1356/2020 in MACApp./5793/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus RABIYA BEGUM AND 7 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR A B DEY MR. S SUTRADHAR
	WITH MACApp./5793/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus RABIYA BEGUM AND 7 ORS (H)		
26	CO/17/2021 WITH LCR in MACApp./106/2015	REJIA KHATUN AND 2 ORS. Versus ORIENTAL INSURANCE CO. LTD AND 2 ORS.	MR. A R AGARWALA	MS. M CHOUDHURY

	WITH MACApp./106/2015 CAVT. NO. 330/2015	ORIENTAL INSURANCE CO LTD Versus REJIYA KHATUN and 4 ORS	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA MSP DIHINGIA	MR.P K DAS(R-4) MR.A R AGARWALA FOR CAVEATOR MS.R LAILA MD.K ALI
27	CO/32/2021 WITH LCR in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED Versus NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. J SARMAH
	WITH MACApp./168/2020	SMTI NILIMA BALA MALI AND 2 ORS Versus SRI RANJAN CHANDRA BRAHMA AND ANR	MR. J SARMAH	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
28	Crl.Rev.P./187/2021 WITH OFFICE NOTE, LCR 2 FILES	ABIDA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. J AHMED MS A HUSSAIN MR Z RAHMAN	MR F HAQUE (R-1 TO 6) MR N ISLAM (R-1 TO 6) PP, ASSAM
29	Crl.Pet./328/2021 WITH OFFICE NOTE	ADURI KHATUN Versus THE STATE OF ASSAM AND ANR	MR N AHMED MR. S K M ALOMGIR	PP, ASSAM
30	I.A.(Civil)/374/2021 WITH LCR in MACApp./30/2014	THE NATIONAL INSURANCE CO. LTD. Versus SHANKAR GURUNG AND 4 ORS.		MR.O P BHATI MR D MONDAL
	WITH MACApp./30/2014	NATIONAL INSURANCE CO. LTD. Versus SHANKAR GURUNG and 4 ORS.	MS.R D MOZUMDAR	MR.O P BHATI MR.Z IQBAL MR.T C DAS MRD MONDAL MS.S PARBIN(R-5) MR.N DUBEY(R-5) MRM SHELIMR-5 MR.J BHATI MR.H K BORA MR.S KHAN
	WITH MC/170/2014 in MACApp./30/2014	NATIONAL INSURANCE CO. LTD. Versus SHANKAR GURUNG and 4 ORS.	MS.R D MOZUMDAR	
	WITH I.A./839/2016 in MACApp./30/2014	SHANKAR GURUNG and 3 ORS Versus NATIONAL INSURANCE CO. LTD.	MR.O P BHATI MR.Z IQBAL MR.T C DAS MR D MONDAL MS.S PARBIN MR.N DUBEY MR M SHELIM MR.S KHAN MR.H K BORA MR.J BHATI	MS.R D MOZUMDAR
31	I.A.(Crl.)/465/2021 in Crl.Pet./5/2021	ON THE DEATH OF REP. NO 2 , HIS LEGAL HEIRS , RAHILA BEYPI AND ORS. Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM
	WITH Crl.Pet./5/2021	SMT. SANDHIYA RANI DAS Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR A TEWARI (R-2) MS NILAKSHI SARMA (R-2) PP, ASSAM
32	I.A.(Civil)/1743/2021 WITH LCR in MACApp./26/2018	ON THE DEATH OF SURATAN NESSA, HER LEAGL HEIR DEEPAK CHOUDHURY Versus M/S UNITED INDIA INSURANCE CO. LTD	MS. S B CHOUDHURY	MR. A DUTTA MR. A AHMED MRS. P M DUTTA

	WITH MACApp./26/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1- R3) MS B TALUKDAR (R1-R3)
33	I.A.(Civil)/1745/2021 in MACApp./66/2020	SMTI. GHANA KANTI KONWAR AND 3 ORS. Versus ORIENTAL INSURANCE CO. LTD	MR D MONDAL	MR SISHIR DUTTA
	WITH MACApp./66/2020	ORIENTAL INSURANCE CO. LTD Versus SMTI. GHANA KANTI KONWAR AND 4 ORS	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MS. R R SARMAH BARUAH MR D MONDAL DR. UTPALJEET BARUAH
	WITH I.A.(Civil)/459/2020 in MACApp./66/2020	ORIENTAL INSURANCE CO. LTD Versus SMTI. GHANA KANTI KONWAR AND 4 ORS	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA	
34	I.A.(Civil)/1746/2021 WITH LCR in MACApp./292/2020	RAMEN DAS @ RAMEN CHANDRA DAS Versus ORIENTAL INSURANCE CO. LTD.	MR D MONDAL	MR. S K GOSWAMI
	WITH MACApp./292/2020	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS @ RAMEN CH. DAS AND 3 ORS.	MR. S K GOSWAMI MR R SHARMA	MR D MONDAL (R1)
35	I.A.(Civil)/1748/2021 in MACApp./353/2019	SHABANU BIBI @ SAHABANU BIBI AND 4 ORS Versus THE ORIENTAL INSURANCE CO. LTD	MR. U K BARMAN MR H ALI MR. R KONWAR MR. J R GIRI	MR. S K GOSWAMI
	WITH MACApp./353/2019	THE ORIENTAL INSURANCE CO. LTD. Versus SHABANU BIBI and 7 ORS	MR. S K GOSWAMI MR. A ACHARYA MR. B K GOSWAMI	MR. K K DEY MS. P DAS MR. A PAUL (R-2) MR. V K BAROOAH MS. M RABHA (R-2) MS. S KUMARI (R-2) MR. J GIRI (R2-R5) MR. S BAISHYA

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH-IV AND I

THIS BENCH WILL SIT TILL RISING OF DIVISION BENCH-II AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE N.K. SINGH AND HIS LORDSHIP, IF TIME PERMITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 01-11-2021 TO 03-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	C.G.C. MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH

	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
ADMISSION				
2	WP(C)/4959/2014 CAVT. NO. 1250/2014	MRS. SWARNALATA GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MR.H C SARMA MS.P BARUA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA FOR CAVEATOR MR.S K CHOUDHURY
3	WITH WP(C)/4941/2014	RATHINDRA RAJKHOWA Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	GA, ASSAM MR. P M TALUKDAR MR. P M TALUKDAR MR. R BAISHYA MR. R BAISHYA
4	WITH WP(C)/4960/2014 CAVT. NO. 1251/2014	DIPLOO KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA FOR CAVEATOR MR.S K CHOUDHURY
5	WITH WP(C)/4962/2014 CAVT. NO. 1249/2014	PRABHAT CHANDRA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR.S K GOSWAMI MS.P BARUAH MR.H C SARMA	MR.H K DEKA GA, ASSAM MR.B DEKA MR.B BRAHMA FOR CAVEATOR MR.S K CHOUDHURY
6	WP(C)/4983/2014	NECEM CEMENTS LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR.N DUTTA MR.S SARMA MR.I CHOUDHURY MR.P MAHANTA MR.A PHUKAN	DR. B AHMED, Mr. R.K.DevChoudhury (Sr GA, ASSAM) SC, FINANCE & TAXATION SC, INDUSTRIES & COMMERCE SC, TAXES
7	WP(C)/3876/2015	MD. AJBAHAR ALI and 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM MR.S K MEDHIR-6 MR.A DAS(R-6) MR.S G BHATTACHARJEE(R-6)
8	WITH WP(C)/5748/2016	SIMANTA SAIKIA and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.S TAI	GA, ASSAM
9	WP(C)/4778/2015	CHAMPAK DEKA and ANR. Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED and 4 ORS	MR. N ALAM MD. A HUSSAIN MR. S U AHMED MS. K JAIN	GA, ASSAM (R4-R5) SC, APDCL (R1-R3) MS. P BHATTACHARJEE (SC, AEGCL)
10	WP(C)/5471/2015 CAVT. NO.301/2/015	NURUL ISLAM BORBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM MR.B K PURKAYASTHA(R- 4) MR.S D PURAKAYATHA MR. S P CHOUDHURY MR. S P CHOUDHURY MS.K DEKA(R-4) FOR CAVEATOR
11	WP(C)/7140/2015	PUB GUWAHATI BHUMI SANSKAR SAMITI Versus THE STATE OF ASSAM AND 5 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM

12	WP(C)/7263/2015	DASHARATH YADAV and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.K YADAV MR.A KABRA MR.R L YADAV	SC, FOREST
13	WP(C)/2833/2016	SMTI. RAJU BALA DAS and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	SC, TRANSPORT SC, IWT
	WITH			
14	WP(C)/7402/2016	HANIF ALI and 8 ORS. Versus STATE OF ASSAM and ORS.	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS MS.R DUTTA	MR.Y DOLOI(R- 1-3) SC, TRANSPORT ADDL. AG, ASSAM SC, IWT
	WITH			
15	WP(C)/1046/2017	ARUP CHETIA Versus THE STATE OF ASSAM and 2 ORS.	MR. S KATAKI MR. A N CHOWDHURY MR. R M DAS MS. R DUTTA	GA, ASSAM MR. Y DOLOI (R-1 to R-3) SC, TRANSPORT ADDL. AG, ASSAM
16	WP(C)/3840/2016	JOYDEEP GOALA Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHATTACHARYYA MR. D SAIKIA MR. S S S RAHMAN MR. J U N M LASKAR MR. B GOGOI SYED BURHANUR RAHMAN MR. S B RAHMAN MR A W AMAN MS. S F MAITAI MR. A DEKA	MR.Y DOLOI (R1-R8) SC, FOREST ADDL. AG, ASSAM SC, PWD
17	WP(C)/106/2017	BISTU RAM NARZARY Versus THE STATE OF ASSAM and 7 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM R5 and 8 SC, PWD (ROADS)(R1-4, 6 & 7)
18	WP(C)/1527/2017	PRASANTA GAYAN Versus THE STATE OF ASSAM and 7 ORS.	MR B CHANDA MR.N J GOGOI	GA, ASSAM MS.S CHUTIA(SC, WATER RESOURCE DEPARTMENT) MR.C CHAKRAVARTY(R-8) MR.S BORTHAKUR(R-8) MS.S KAKATI(R-8)
	WITH I.A.(Civil)/1093/2017 in WP(C)/1527/2017	PRASANTA GAYAN Versus THE STATE OF ASSAM and 7 ORS.	MR B CHANDA MR.N J GOGOI	GA, ASSAM MR.B GOSWAMI MS.S CHUTIA MR.C CHAKRAVARTY(R-8) SC, WATER RESOURCE ADDL. AG, ASSAM MS.S KAKATI(R-8) MR.S BORTHAKUR(R-8)
19	WP(C)/6110/2017	BISWAJIT DUTTA Versus THE STATE OF ASSAM and 4 ORS.	MR.I ALAM	GA, ASSAM MR R DHAR MR R DHAR SC, PWD
20	WP(C)/6884/2017	MANUJ PAIT and 150 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) SC, NF RLY
21	WP(C)/921/2018	BHABENDRA DAS @ TAPAN KR. DAS AND 6 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. M BHAGABATI MS G BORA	GA, ASSAM
22	WP(C)/8166/2018	GUNJ ASSOCIATES Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	MR. P PATHAK (R6) GA, ASSAM MR. A NARZARI (R6)
	WITH I.A.(Civil)/1025/2019 in WP(C)/8166/2018	M/S. UCN CO. PVT. LTD. Versus GUNJ ASSOCIATES AND 5 ORS.	MR. P PATHAK	GA, ASSAM MD. B RAHMAN
23	WP(C)/7617/2019	HEMANTA MORAN Versus THE GOVT. OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, AP SC, FOREST SC, RAILWAY

24	WP(C)/7854/2019	KABUL UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, P W D SC, HEALTH SC, FINANCE
25	WP(C)/7855/2019 CAVT. NO.1101/2019	M/S. SECURITY AND INTELLIGENCE SERVICES (INDIA) LTD. Versus THE STATE BANK OF INDIA AND 8 ORS.	MR. K N CHOUDHURY MRS. R BORAH MR. D BORAH	MR. K K BHATRA MR. B D GOSWAMI MR. R K BHATRA MR. A SAIKIA MS. B CHOWDHURY MS H DEKA MR D BHUYAN FOR CAVEATOR
26	WP(C)/8219/2019	M/S. MAHESHWARI INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	MR. N ALAM MR. S U AHMED MR A SHARMA MR K JAIN	GA, ASSAM SC. REVENUE SC, PWD (NH)
27	WP(C)/8310/2019 WP(C)/8736/2019 (Disposed)	M/S. CHANDAKHOLA BEEL FISHERY CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARMA MR D KALITA MS. A TALUKDAR	GA, ASSAM MS. M BHATTACHARYYA, ADDL. SR. GOVT. ADVOCATE
28	WP(C)/1136/2020	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
29	WP(C)/2825/2020 WITH MEDIATION REPORT	SIBANI CHANDA Versus THE STATE BANK OF INDIA AND 2 ORS	MR. I H LASKAR MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. S Ali MR K DAS
WITH				
30	WP(C)/7556/2018	MOUSUMI CHANDA (DASGUPTA) Versus STATE BANK OF INDIA AND 5 ORS.	MR. A DHAR MR G R DEV MD F FARIDI	MR. S Ali (R4) MR. I H LASKAR MR. P K DEKA MR K DAS (R4) MD. S ALOM MR. M S ALAM
WITH				
	I.A.(Civil)/1812/2021 in WP(C)/7556/2018	SMTI MOUSUMI CHANDA (DASGUPTA) Versus STATE BANK OF INDIA AND 5 ORS.	MR. A DHAR	MR. P K DEKA
31	WP(C)/3474/2020	JUSTICE (RETD) MR. BASU DEO AGARWAL Versus THE STATE BANK OF INDIA AND ANR.	MR D DEKA	MR. N BARUA MR U SARMA
32	WP(C)/5363/2020	KARTICH CH DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MS. S PHUKAN	GA, ASSAM
33	WP(C)/5391/2020	MANOJ KARMAKAR Versus THE STATE OF ASSAM AND 3 ORS.	MS. S PHUKAN MR. A R SHEIKH	GA, ASSAM
34	WP(C)/5503/2020	MD AMZAD RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR S RAHMAN MS. S PHUKAN	GA, ASSAM SC, FINANCE
WITH				
35	WP(C)/5502/2020	SAHAD ALI SK @ SHAHAD ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS.	MR S RAHMAN MS. S PHUKAN MR. A R SHEIKH	GA, ASSAM SC, FINANCE
36	WP(C)/5594/2020	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MS. S PHUKAN MR. A R SHEIKH	GA, ASSAM SC, FINANCE
37	WP(C)/2537/2021	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA	MR S DUTTA (r-2) GA, ASSAM MR. S D PURKAYASTHA (R-4) MR. S DUTTA (r-2)
WITH				
38	CRP/106/2019	BIMAN KANTI PURKAYASTHA AND 2 ORS. Versus BIKASH PURKAYASTHA AND ANR.	MR. S D PURKAYASTHA MR S CHOUDHURY	MS. S SENAPATI MR. P DEKA MR. W SHARMA

39	WITH CRP(IO)/269/2019	BIMAN PURKAYASTHA AND 2 ORS. Versus BIKASH PURKAYASTHA AND ANR.	MR. S D PURKAYASTHA MR S CHOUDHURY	
40	WP(C)/3934/2021	M/S MD.TARIQUE Versus THE UNION OF INDIA AND 3 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	MR. K K PARASAR (R-1 TO 4) ASSTT.S.G.I.
41	WP(C)/3937/2021	M/S MD. TARIQUE Versus THE UNION OF INDIA AND 3 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	MR. K K PARASAR (R-1 TO 4) ASSTT.S.G.I.
FOR HEARING U/O XLI RULE II C.P.C.				
42	RSA/224/2018	MD MOBARAK HUSSAIN AND ANR Versus MD AMIR HUSSAIN AND 5 ORS	MR. R BORAH MR. P TALUKDAR MR. L K BORAH	MR D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA MR N RAY
	WITH I.A.(Civil)/2851/2018 in RSA/224/2018	MD MOBARAK HUSSAIN AND ANR Versus MD AMIR HUSSAIN AND 5 ORS	MR. R BORAH MR. P TALUKDAR MR. L K BORAH	
43	RSA/13/2020	ON THE DEATH OF BITHIKA BARUAH HER LEGAL HEIR SHRI ABHIJIT BARUAH AND ANOTHER. Versus SHRI RANJIT KUMAR BAROOAH	MR Z MUKIT MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS	MR. A C SARMA MS B GOGOI MR J K Bhuyan MR G BHARADWAJ MR B DEORI FOR CAVEATOR
	WITH I.A.(Civil)/1987/2020 in RSA/13/2020	ABHIJIT BARUAH AND ANR. Versus RANJIT KUMAR BAROOAH	MR. P P BORTHAKUR	MR J K Bhuyan
ORDERS				
44	WP(C)/4614/2015	LAKHI BORO and 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM C.G.C. ASSTT.S.G.I. MR.A C KALITA
45	I.A.(Civil)/2578/2019 WP(C)/4170/2007 (Disposed) in WP(C)/4170/2007	GAUTAM KALITA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM MS. N S THAKURIA
46	WP(C)/9010/2019	SANJAY KUMAR DEORAH Versus INDIAN OVERSEAS BANK AND 3 ORS	N JOSHI MR. J BHARALI MR. M SHARMA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
47	WP(C)/1215/2020	RAJU RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, PNRD GA, ASSAM
48	WP(C)/1222/2020	GAHIN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A PAUL	GA, ASSAM
49	WP(C)/1318/2020	BANTI SUTRADHAR AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR H BURAGOHAIR MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
50	WP(C)/1412/2020	IRABOTI GOYARY Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, REVENUE SC, BTC SC, PWD
51	WITH WP(C)/794/2020	KRIPA KANTA BORA Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. F HAQUE	GA, ASSAM SC, EDU SC, K A A C
52	WP(C)/3295/2020	FAIJUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM
53	WP(C)/3365/2020	RANJIT BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI	GA, ASSAM
54	WP(C)/4419/2020	PRAGATISHIL ATMASAHAYAK GOT Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	GA, ASSAM

55	I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
	WITH WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA MR. S R RABHA MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC
	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC
56	I.A.(Civil)/1245/2021 WP(C)/5528/2012 (Disposed) in WP(C)/5528/2012	M/S TANTIA CONSTRUCTIONS LTD. AND ANR. Versus GUWAHATI METRO POLITAN DEVELOPMENT AUTHORITY AND 3 ORS.	MS. N UPADHYAY MR. A I Ali	GA, ASSAM SC, G M D A
57	I.A.(Civil)/1667/2021 FIXED in WP(C)/4708/2021 WITH WP(C)/4708/2021	PRASENJIT KAKATI AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM SC, APDCL
58	WP(C)/5189/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	SC, NF RLY
59	WP(C)/5193/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	SC, NF RLY
60	WP(C)/5616/2021 FIXED	NUMALIGARH REFINERY LTD. Versus M/S. AMKAP MARKETING PVT. LTD.	MS M HAZARIKA MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	

STAY MATTERS

61	WP(C)/2499/2015	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM(R1-3) MR.P N GOSWAMI
	WITH WP(C)/7733/2015	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MR.R BHATTACHARJEE	GA, ASSAM
	WITH Cont.Cas(C)/471/2019	RAJU KHANIKAR Versus AAYUSH GARG	MR. B K BHATTACHARJEE MS. P SAHA MR. R SARMAH	
	WITH WP(C)/5234/2019	RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
65	WP(C)/4746/2015	DEEPAK BARUAH Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	SC, G M D A MRM HAZARIKA

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 17

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 51 TO 100)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7322/2018 FIXED	BODOLAND TRIBAL PLANTATION RUBBER GROWERS ASSOCIATION Versus THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MD. J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	MR B D DAS (R4, R5) DR. B AHMED MR. B D KONWAR SR. ADV. GA, ASSAM MRS J M KONWAR MR. R KALITA MR. D NATH (R4, R5) MR. R SALOI MR. D THAOSEN (R4, R5) MR H AGARWAL MS. J RONGPIPI (R4, R5) MS. S NEWAR MS. M K BROWN ASSTT.S.G.I. SC, INDUSTRIES
2	WP(C)/7457/2018 FIXED	PURBANACHAL GRIHA NIRMAN UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM SC, GDD SC, G M D A SC, REVENUE
3	WP(C)/7631/2018 FIXED	RAKESH KUMAR SURANA Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR. N DAS MR. M CHALIHA	GA, ASSAM SC, REVENUE
4	WP(C)/7608/2019 B/O	NIMAI KANTI KAR Versus THE UNION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
5	WP(C)/7620/2019 B/O	KALPANA MITRA Versus THE UNION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
6	WP(C)/308/2020	BHASKAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, FINANCE SC, WATER RESOURCE

7	WP(C)/359/2020	SMTI MEENAKSHI GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	MS B M BHUYAN GA, ASSAM MR. I CHOUDHURY
8	WP(C)/496/2020	M/S. P.D.ENTERPRISE Versus THE UNION OF INDIA AND 4 ORS.	MR. P BORA MR. A CHETIA MS A P KAKOTY MR. R HAQUE	MR. B K DAS SC, RAILWAY
9	WP(C)/686/2020	JYOTSNA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. P K TIWARI MR H K DAS MR. A R GOGOI MR. U PATHAK MR. D J DAS	MR. D K SARMAH MS. A TALUKDAR ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/784/2020 in WP(C)/686/2020	JYOTSNA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. P K TIWARI MR H K DAS MR. A R GOGOI	ASSTT.S.G.I. SC, I O C
10	WP(C)/902/2020	NUR MAHAMMAD RAJA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM SC, REVENUE
11	WP(C)/1064/2020	PRANAB JYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR H BARUAH MR P P PHUKAN	MR. K N CHOUDHURY GA, ASSAM MR. S K DAS (R-2,3,4) MR. R DUBEY (R5) MR. J PATOWARY MS. A B KAYASTHA (R5) MR. A N I HUSSAIN (R5) MR R KARIM(R-2,3,4) MR D BARMAN (R-2,3,4) MR. S BARUAH, SC, PCBA
12	WP(C)/1257/2020	FAZAR ALI AND 5 ORS. Versus THE NAGAON MUNICIPAL BOARD AND 3 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MR A. R. BHUYAN (RESP. Nos. 5 to 10) MR. M A I HUSSAIN (RESP. Nos. 5 to 10) GA, ASSAM MR. R BARUAH MR. N M DUTTA MS. K JAIN (RESP. Nos. 5 to 10) MR. S C KHOUND
	WITH I.A.(Civil)/2073/2020 in WP(C)/1257/2020	FAZAR ALI AND 5 ORS. Versus THE NAGAON MUNICIPAL BOARD AND 9 ORS.	MR. Y S MANNAN	GA, ASSAM
13	WP(C)/1779/2020	ABUL KALAM AZAD Versus THE STATE HIGHWAY AUTHORITY AND 6 ORS.	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	GA, ASSAM MR. A MANNAF MD A S ALI SC, PWD MR. A HOQUE
14	WP(C)/2310/2020	OM PRAKASH GORA Versus THE UNION OF INDIA AND 8 ORS.	MR. S C BISWAS MS A DAS MS A BORAH MS P DAS	GA, AP ASSTT.S.G.I.
15	WP(C)/2394/2020	MRIGEN BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	SC, IRRIGATION
16	WP(C)/2509/2020	TAGAR HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BORTHAKUR MR. N HASAN MS. S KAKATI MR. A HASAN MR. R BARTHAKUR	GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA
17	WP(C)/2684/2020	UTPAL KALITA Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR J ROY	GA, ASSAM MR R DHAR(SC, H & T)
18	WP(C)/3061/2020	M/S. SEEMA SWEETS Versus THE STATE OF ASSAM AND 4 ORS.	MR H GUPTA MS. R M SARMAH MS. S BHATTACHARJEE	GA, ASSAM SC, HEALTH SC, J M B

19	WP(C)/3291/2020	RENUJA KHATUN PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. B BHUYAN MS R SAHIN	SC, PNRD GA, ASSAM MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN
	WITH			
20	WP(C)/5490/2020	RENUJA KHATUN PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, PNRD GA, ASSAM
21	WP(C)/3497/2020	JILMOHAN MANDAL @ BISWAS Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/3784/2020	HITESHWAR SARMA Versus GAIL (INDIA) LTD. AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA (r-1,2,3,) MR. A SARMA (R1,R2) MR. K KALITA (R1,R2) MR A K BORO (r-1,2,3) MR A DAS (R1,R2)
	WITH I.A.(Civil)/135/2021 in WP(C)/3784/2020	GAIL (INDIA) LTD. AND 2 ORS. Versus HITESHWAR SARMA AND ANR.	MR A SARMA	MR. S BORTHAKUR GA, ASSAM
	WITH I.A.(Civil)/475/2021 in WP(C)/3784/2020	HITESHWAR SARMA Versus GAIL (INDIA) LTD. AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	GA, ASSAM MR. A SARMA
23	WP(C)/3849/2020	JYOTSHNA RANI SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM MS. T GOSWAMI (R-6, 7)
24	WP(C)/4135/2020	AMINA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	GA, ASSAM MR. S Ali (R6, R7, R8) MR K DAS (R6, R7, R8) ASSTT.S.G.I. SC, FINANCE
25	WP(C)/4155/2020	HUMZA PROPERTIES PRIVATE LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR S CHOUDHURY	GA, ASSAM SC, GDD SC. REVENUE
26	WP(C)/4697/2020 B/O	KUKILA BEWA Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
27	WP(C)/4902/2020	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
28	WP(C)/5022/2020	M/S AMJURGHAT NATUN RAM NAGAR CO OPERATIVE SOCIETY LTD AND 2 ORS Versus THE STATE OF ASSAM AND 16 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. J M SULAIMAN	ALHAJJ INAM UDDIN SC, CO OP GA, ASSAM MRS. R MOMTAZ
	WITH I.A.(Civil)/140/2021 in WP(C)/5022/2020	ABUL KASIM BARBHUIYA AND 7 ORS Versus M/S AMJURGHAT NATUN RAM NAGAR CO OPERATIVE SOCIETY LTD. AND 11 ORS.	DR. B AHMED MR. N HAQUE MR. A S TAPADER	SC, CO OP GA, ASSAM MR F U BARBHUIYA
29	WP(C)/5370/2020 B/O	RAJIB HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MD A HUSSAIN MR. M HOQUE	GA, ASSAM MS. M BHATTACHARJEE, GA, ASSAM (R-2,3) SC, GAD (R-1) SC, HEALTH DEPTT. (R-4)
30	WP(C)/5717/2020	POLASH BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. A VERMA MR. K P PATHAK	SC, PWD SC, GMC
	WITH			
31	WP(C)/4600/2020	STREET SMART ADVERTISING PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK	SC, PWD SC, G M D A SC, GMC SC, GDD

32	WITH WP(C)/4823/2020	JEWEL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. A VERMA MR. K P PATHAK	SC, PWD SC, G M D A SC, GDD SC, GMC
33	WP(C)/1441/2021 CAVT. NO.02352/021, FIXED	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR SC, FOREST
34	WP(C)/1533/2021	MD. FARIZUDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, FOREST
35	WP(C)/2624/2021 B/O	ANJUMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, HEALTH AND F W SC, FINANCE SC, REVENUE
36	WP(C)/3066/2021 B/O	NAROTI BARMAN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, FINANCE SC, REVENUE
37	WP(C)/3172/2021 FIXED	MITRAJYOTI DEKA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. R DUBEY (r-6) MS. A B KAYASTHA (r-6) MR. A N I HUSSAIN (r-6) MR D MAHANTA SC, GMC SC, G M D A
38	WP(C)/3649/2021	MADHUYA MOHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, PWD
39	WP(C)/3813/2021 CAVT. NO.04952/021, FIXED	JATIN SAIKIA Versus THE STATE OF ASSAM 7 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, PNRD GA, ASSAM MS D BORGHAIN MR. P GOHAIN FOR CAVEATOR
40	WP(C)/5580/2021 FIXED	M/S AXIS CLOUD Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM
ORDERS				
41	WP(C)/6453/2019 FIXED	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI MR C KUMAR (R18) ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4070/2019 in WP(C)/6453/2019	ANITA MECH AND 9 ORS. Versus THE UNION OF INDIA AND 17 ORS.	MR. S KALITA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, KARBI ANGLONG
42	WITH WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM MR N N UPADHYAYA MR. B B KAKATI SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
	WITH I.A.(Civil)/4071/2019 in WP(C)/8386/2019	DEEPAK MALIK AND 15 ORS. Versus THE UNION OF INDIA AND 18 ORS.	MR. S KALITA	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, KARBI ANGLONG
43	MFA/112/2021 WITH LCR	NARESH DAS AND 2 ORS Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
44	MFA/113/2021 WITH LCR	TIKU DEKA AND 3 ORS. Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, RAILWAY

45	MFA/115/2021 WITH LCR	SMT RAMURTA DEVI Versus THE UNION OF INDIA A	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
46	I.A.(Civil)/650/2021 FIXED in WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 6 ORS.	MR A D CHOUDHURY MR A D CHOUDHURY MR. S DEKA	GA, ASSAM MR. R BORPUJARI SC, INDUSTRIES AND COMMERCE SC, PF
	WITH WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DUTTA MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. D TUMUNG	MR. N C DAS MR. A DAS (R- 6) MR. R BORPUJARI MR. R BORPUJARI MR. A KALITA, (SC, INDUSTRIES DEPTT.) SC, INDUSTRIES AND COMMERCE MR. B AHMED MR. P S DEKA,(SC, REVENUE)(R-3 & 5)
	WITH I.A.(Civil)/173/2021 in WP(C)/2676/2018	M/S. BEHEATING TEA ESTATE Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA	GA, ASSAM MR. A KALITA, (SC, INDUSTRIES DEPTT.) SC, INDUSTRIES AND COMMERCE MR. P S DEKA,(SC, REVENUE)(R-3 & 5)
47	WP(C)/970/2021 B/O	BIRENDRA SHARMA Versus THE UNION OF INDIA AND 8 ORS	MS. K JAIN	SC, NHAI ASSTT.S.G.I. SC, K A A C
48	WP(C)/1009/2021 B/O	NARAYAN DEKA Versus THE UNION OF INDIA AND 8 ORS	MS. N S THAKURIA MR. T N DAS MR. G K THAKURIA	MR. B K DAS (R-1,2,3,4) MR. A GANGULY MR T CHHETRI SC, NF RLY
49	I.A.(Civil)/1377/2021 FIXED in WP(C)/5308/2020	THE FOOD CORPORATION OF INDIA AND 7 ORS. Versus MAKSUD AHMED MAZUMDER	MR B K SINGH	MR. K N CHOUDHURY
	WITH WP(C)/5308/2020 CAVT. NO. 07762/020,	MAKSUD AHMED MAZUMDER Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR. K N CHOUDHURY MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	MR B K SINGH SC, F C I FOR CAVEATOR
50	WP(C)/3411/2021 B/O	RAGHUNATH DAS AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR H P GUWALA	SR. GA, ASSAM SC, K A A C
		HEARING		
51	WP(C)/3020/2021 CAVT. NO.03422/021, B/O	SANIWARA AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD	MR H R A CHOUDHURY (R- 3) MR. S H RAHMAN (FOR CAVEATOR) SC, PNRD GA, ASSAM MR. D A KAIYUM (FOR CAVEATOR) MR J ISLAM (R4) MR. H ALI (R-3) MR. R A CHOUDHURY (R-3)

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH, FROM ITEM NOS. 1 TO 50)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 01-11-2021 TO 03-11-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	CRP/60/2021	BIRAJ SHARMA Versus RUMA SARMA	MR I RAFIQUE MS. M MEDHI MS. S DEVI	
<u>ADMISSION</u>				
2	MACApp./262/2021 FIXED	SHRI KUSHAL BORAH AND ANR Versus CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.	MR. S BANIK MR. A N HUSSAIN	MS L SHARMA MR. K K BHATTA MS R DEVI
3	MACApp./263/2021	MONALISHA NATH Versus LABESWAR DUTTA AND 2 ORS.	MRS. A GAYAN	
4	Cont.Cas(C)/265/2021	AFROZA RAHMAN AND ANR Versus DR. NILUFAR RAHMAN AND ANR	MR. A BARUAH MR. A K SHRIVASTAVA	MR. S CHAMARIA (R-1, 2) MR. M ALI (R-1, 2) MR A N SARMAH (R-1, 2)
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
5	RSA/46/2021	DIPAK KUMAR NATH Versus SMTI. TARULATA DEVI	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	
6	RSA/51/2021	MD EKRAM ALI Versus MD SAJID KHAN AND ANR	MR G P BHOWMIK MR D KALITA	
7	RSA/96/2021	SHAJAHAN ALI AND 2 ORS. Versus MD. HAKIM ALI AND 24 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA	
8	RSA/106/2021	MD. AKKASH ALI @ ABBASH ALI Versus SYED UMED ULLAH	MR. A PAUL	

ORDERS

9	RSA/89/2006 WITH LCR	MD. MUSTAFA and ORS Versus MD. ABDUL KHALEQUE CHOUDHURY	MR. P KHATANIAR (P1) MR.J CHUTIYA MRN M HAZARIKA MS. S KEMPRAI (P1)	MR K K MAHANTA (R1 & 2) MR. K M MAHANTA (R1 & 2) MR. R BORA (R1 & 2)
10	I.A./256/2016 in MACApp./254194/2015	SHRI PARIMOL DAS Versus NEW INDIA ASSURANCE CO. LTD. and ANR,	MR.M TALUKDAR MS.D KALITA	MR.R K BHATRA(R-1) MS.P HUJURIR-1 MR. T BARUKIAL (R2) MR. R GOHAIN (R2) MR. G TAMULI (R2)
	WITH MACApp./254194/2015 (Filing Number)	SHRI PARIMOL DAS Versus NEW INDIA ASSURANCE CO LTD and ANR		
11	RSA/221/2017	MD SAFIJAN ANSARI Versus MD MIYAJAN ANSARI and 3 ORS	MR.S BANIK	MR.N HASAN(R- 1&2) MR.A HASAN R- 1and2 MR.S BORTHAKUR(R- 1&2) MS.S KAKATI(R- 1&2)
12	I.A.(Civil)/3535/2017 in MACApp./306272/2017	THE BHARTI AXA GENERAL INSURANCE CO. LTD. Versus SADDAM HUSSAIN and 2 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A MANNAF (R1, R2) MR. B C THAKURIA (R1, R2)
	WITH MACApp./306272/2017 (Filing Number)	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD Versus SADDAM HUSSAIN and 2 ORS		
13	I.A.(Civil)/3981/2017 in MACApp./613/2017	SMT ANJUMA BIBI Versus CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD and 2 ORS	MR.J KALITA MR.D PEGU	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
	WITH MACApp./613/2017	SMT ANJUMA BIBI Versus CHOLAMANDALAM M/S GENERAL INSURANCE CO. LTD and 2 ORS	MR.J KALITA MR.D PEGU	MR. K K BHATTA (R1) MR J JOHN (R1) MS JONA TALUKDAR (R1) MS. R DEVI (R1)
14	I.A.(Civil)/1310/2018 in MACApp./281/2018	MD ALI HUSSAIN Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. K SARMA MR. D DAS MR. M BARUAH	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MR. SIDHANT DUTTA (R1) MS M GAZLOO (R1)
	WITH MACApp./281/2018	MD ALI HUSSAIN Versus UNITED INDIA INSURANCE CO. LTD	MR. K SARMA MR. D DAS MR. M BARUAH	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MR. SIDHANT DUTTA (R1) MS M GAZLOO (R1)
15	I.A.(Civil)/1512/2018 in MACApp./346/2018	RUP JYOTI KURMI Versus MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	MS. S BHUYAN MR. Z IQBAL MR. K KALITA MR. R GOSWAMI (R4) MR. K KALITA MS. S PARBIN MS. S PARBIN MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
	WITH MACApp./346/2018	RUP JYOTI KURMI Versus MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)

	WITH I.A.(Civil)/1514/2018 in MACApp./346/2018	RUP JYOTI KURMI Versus MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	
16	I.A.(Civil)/2722/2018 in MACApp./691/2018	SRI ANANDA DAS Versus M/S ORIENTAL INSURANCE CO, LTD. AND 2 ORS	MR. D K BAGCHI	MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO
	WITH MACApp./691/2018	SRI ANANDA DAS Versus M/S ORIENTAL INSURANCE CO, LTD. AND 2 ORS	MR. D K BAGCHI MR. D SARMAH	
17	I.A.(Civil)/3199/2018 in MACApp./796/2018	MUSTT OMILA KHATUN Versus MD ALAL UDDIN @ ALLAL UDDIN and 2 ORS	MR. S BISWAS MR R KARIM	
	WITH MACApp./796/2018	MUSTT OMILA KHATUN Versus MD ALAL UDDIN @ ALLAL UDDIN and 2 ORS	MR. S BISWAS MR R KARIM	
18	I.A.(Civil)/4075/2018 in MACApp./9871/2018	KHAIRUL ISLAM Versus RELIANCE GENERAL INSURANCE COMPANY LTD AND ANR	MR. A R AGARWALA	
	WITH MACApp./9871/2018 (Filing Number)	KHAIRUL ISLAM Versus RELIANCE GENERAL INSURANCE COMPANY LTD AND ANR		
19	I.A.(Civil)/4296/2018 in RSA/331/2018	KASHM ALI AND 4 ORS Versus SRI SHATYANDRA ROY PRODHANI AND 10 ORS	MS. R CHOUDHURY	
	WITH RSA/331/2018	KASHM ALI AND 4 ORS Versus ON THE DEATH OF SRI SHATYANDRA ROY PRODHANI HIS LEGAL HEIRS NANDA LAL RAY(SON) AND ORS	MS. R CHOUDHURY	MR Z ALAM (R2-R6) MS. S NAZNEEN (R2-R6)
20	I.A.(Civil)/4380/2018 in MACApp./15179/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI TORA SARMAH AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MRS. S ROY MD. R ALI MR. A M KHAN
	WITH MACApp./15179/2018 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI TORA SARMAH AND 5 ORS		
21	Test.Cas./5/2019 WITH LCR	SRI KUKIL BURAGOHAIN Versus SRI UPEN BURAGOHAIN AND 3 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. S SUTRADHAR	
22	Review.Pet./177/2019 IN RSA 122/2008(D/O)	ON THE DEATH OF NARENDRA PRASAD SINGH, HIS LEGAL HEIRS SMTI PROVA DEVI AND 3 ORS Versus SRI RAM KRISHNA SINGH	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A M MONDAL	
23	I.A.(Civil)/521/2019 IN RSA 200/2006(D/O) in RSA/200/2006	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
	WITH I.A.(Civil)/520/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)

	WITH I.A.(Civil)/522/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
24	I.A.(Civil)/3216/2019 in MACApp./9481/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SHRI SANJIT PAUL AND 2 ORS.	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MS. P BARUAH (R1) MR. A BORUA (R2, R3) MS U DAS (R1) MR B S DEKA (R2, R3)
	WITH MACApp./9481/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SHRI SANJIT PAUL AND 2 ORS		
25	I.A.(Civil)/4125/2019 in MACApp./8889/2019	HABIJA BEGUM AND ANR Versus NATIONAL INSURANCE CO. LTD.	MR. S AHMED MD Y ALI MS A HUSSAIN	MR. R K BHATRA MR D BHUYAN MS R GANGAWAT
	WITH MACApp./8889/2019 (Filing Number)	HABIJA BEGUM AND ANR Versus NATIONAL INSURANCE CO. LTD.		
26	I.A.(Civil)/982/2020 in MACApp./3694/2020	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus SMT. HAPPY DAS @ HEPI AND 5 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH MACApp./3694/2020 (Filing Number)	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus HAPPY DAS @ HEPI AND 5 ORS		
	WITH I.A.(Civil)/3695/2020 (Filing Number)	THE NEW INDIA ASSURANCE COMPANY LIMITED Versus HAPPY DAS @ HEPI AND 5 ORS		
27	I.A.(Civil)/986/2020 in MACApp./18110/2019	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI DHIREN KALITA AND 2 ORS.	MR. K K BHATTA MR J JOHN MS R DEVI	
	WITH MACApp./18110/2019 (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI DHIREN KALITA AND 2 ORS		
	WITH I.A.(Civil)/18114/2019 (Filing Number)	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI DHIREN KALITA AND 2 ORS		
28	I.A.(Civil)/1893/2020 IN RSA 121/2009(D/O) in RSA/121/2009	MD. RABIZUL ALI LASKAR AND 2ORS. Versus MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	MR. M L PANDIA (R- 1,2,3,5) MR. M R SODIAL (R- 1,2,3,5) MR. N B P SINGHA (R- 1,2,3,5)
	WITH I.A.(Civil)/1894/2020	MD. RABIZUL ALI LASKAR AND 2 ORS. Versus MUSTT. JAMILA BIBI BORBHUIYA AND 17 ORS.	MR. A SATTAR MR H K BARUAH	
29	I.A.(Civil)/2179/2020 in RSA/9191/2020	BARBHITHA GAON PANCHAYAT Versus SUKUR ALI AND 4 ORS.	MR. M DUTTA MR. M ISLAM	DR. B AHMED (R-1,2,3,4,5) MR. N HAQUE (R-1,2,3,4,5) MR. S R BARBHUIYA (R- 1,2,3,4,5) MR M HUSSAIN (R- 1,2,3,4,5)
	WITH RSA/9191/2020 (Filing Number)	BARBHITHA GAON PANCHAYAT Versus SUKUR ALI AND 4 ORS. H	MR. M DUTTA	

30	RSA/23/2021	MUSTT. JUBEDA KHATUN AND 8 ORS. Versus MD. INNAS ALI	MR. B C DAS MR J C BORAH	MR. T J MAHANTA MR B S DEKA
31	RSA/30/2021	PARESH SEN Versus BINOD BASUMATARY AND 3 ORS.	MR U DAS MR. S SAIKIA MS S BORO	
32	I.A.(Civil)/592/2021 in MACApp./1986/2021	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MS. R D MOZUMDAR (R-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
	WITH MACApp./1986/2021 (Filing Number)	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR (A)	MS. R CHOUDHURY	
	WITH I.A.(Civil)/1988/2021 (Filing Number)	MD. JAFOR IQBAL HOQUE @ JAFAR IQBAL HAQUE AND ANR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND ANR (A)	MS. R CHOUDHURY	
33	I.A.(Civil)/1407/2021 I.A.(C) 524/2019(D/O), MAC.APP.____2019 in I.A.(Civil)/524/2019	NATIONAL INSURANCE COMPANY LTD Versus MD SAIDUR RAHMAN @ SAHIDUL RAHMAN AND 2 ORS	MR. R GOSWAMI	
34	I.A.(Civil)/1504/2021 WITH LCR in MACApp./221/2019 WITH MACApp./221/2019	REETA RABHA AND 2 ORS. Versus ORIENTAL INSURANCE COMPANY LTD., Versus ORIENTAL INSURANCE COMPANY LTD., MRS. REETA RABHA AND 7 ORS.	MR D MONDAL MR. S DUTTA MS. N MODI MR. C SHARMA MR. S DUTTA	MR. S DUTTA MR D MONDAL (R1-R3) DR. UTPALJEET BARUAH (R1-R3)
35	I.A.(Civil)/1636/2021 in FAO/7840/2021 WITH FAO/7840/2021 (Filing Number)	SAMED ALI Versus MOHAMMED GEORGEIS SHAMS AND ANR. SAMED ALI Versus MOHAMMED GEORGEIS SHAMS AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA MR. R SARMA MS. S D SAIKIA MR. P M KALITA	
36	I.A.(Civil)/1749/2021 WITH LCR in MACApp./526/2019 WITH MACApp./526/2019	PRANJAL DAS Versus M/S NEW INDIA ASSURANCE CO. LTD. NEW INDIA ASSURANCE CO. LTD Versus SRI PRANJAL DAS AND 2 ORS	MR D MONDAL MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK	MR. R K BHATRA MR D MONDAL (R1) MR. D NATH MR D KALITA
	WITH I.A.(Civil)/3462/2019 in MACApp./526/2019	NEW INDIA ASSURANCE CO. LTD Versus SRI PRANJAL DAS AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK	
37	I.A.(Civil)/1771/2021 WITH LCR in MACApp./571/2019	MD. SAIFUL ISLAM Versus M/S UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. M TALUKDAR	MR SISHIR DUTTA

WITH
MACApp./571/2019

M/S UNITED INDIA INSURANCE CO. LTD
Versus
MD. SAIFUL ISLAM AND ANR

MR SISHIR DUTTA
MD. A AHMED
MR. S DUTTA
MR S DUTTA

MR. M TALUKDAR
MD. R ALI
MR. A M KHAN
MS. M BORUAH

WITH
CO/8948/2021
(Filing Number)
in MACApp./571/2019

SAIFUL ISLAM
Versus
M/S UNITED INDIA INSURANCE CO. LTD.
AND ANR. E

MR. M TALUKDAR

38 I.A.(Civil)/1777/2021
B/O
in RSA/213/2012

ABDUL MANNAN KAJI
Versus
HIMADRI DEY

MR NAZRUL ISLAM

WITH
RSA/213/2012

ABDUL MANNAN KAJI and 2 ORS
Versus
HIMADRI DEY and ORS

MR. R P KAKOTI SR. ADV.
MR.B BANERJEE
MR. N ISLAM
MS.M DEB
MR.D F A AHMED
MR.J LASKAR

HEARING

39 RSA/35/2012
WITH LCR 13 FILES

M/S GAUHATI ROLLER FLOUR MILLS
LTD.,
Versus
SMTI PREMODA MEDHI and 2 ORS,

MR.H K DEKA
MR.T K BHUYAN
MR.M DAS
MR.B D DEKA
MR.J DEKA

MR.K N CHOUDHURY
MR.M MAHANTA
MS.R DEKA
MR.R DUBEY

WITH
MC/639/2012
in RSA/35/2012

M/S GAUHATI ROLLER FLOUR MILLS
LTD.,
Versus
SMTI PREMODA MEDHI and 2 ORS,

MR.T K BHUYAN
MR.J DEKA

40 RSA/62/2019
WITH LCR, FIXED

M/S BANI PRAKASH PVT LTD
Versus
ON THE DEATH OF HIRANYA KR DAS HIS
LEGAL HEIRS AND REPRESENTATIVES
SMTI RINA DAS and 5 ORS

MR. S P ROY
MR A K RAI
MS K GOGOI
MS. N RAI
MR.P K SHARMA
MR.J PATOWARY
MR. S A SANGMA

MR. A C SARMA
(R2,R3,R4,R5)
MR. B HALDAR
(R2,R3,R4,R5)
MR G BHARADWAJ
(R2,R3,R4,R5)

WITH
41 CRP/442/2015

CAVT. NO. 1429/2015

M/S BANI PRAKASH PVT. LTD.
Versus
ON THE DEATH OF HIRANYA KR. DAS HIS
LEGAL HEIRS AND REPRESENTATIVES

MR.S K GOSWAMI
MR.R MAJUMDAR
MR.P K SHARMA
MR.S A SANGMA

MR.A C SARMA
MR.B HALDAR
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 22

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I, ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/98/2021 FIXED	SOLEMAN HUSSAIN AND ANR Versus BANI CHOUDHURY AND 3 ORS	MR F Z MAZUMDER	
ADMISSION				
2	CRP(IO)/152/2018	SABITRI PATOWARY Versus BAPUTI RANGSHAL AND 2 ORS.	MR. R J BORDOLOI MS. A MEDHI MR. R ALI	MR. U B SARMA (R1) MS N ISLAM (R1) MS. L ISLAM (R1)
3	Tr.P.(C)./22/2019	AKRITI DIDWANIA Versus SANJAY DIDWANIA	MR. A K GUPTA MR. R S MISHRA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
4	Tr.P.(C)./86/2019	NILUFAR BEGUM Versus AHRARUL HASSAN	MR R DHAR MR N N UPADHYAYA MR. D BARUAH MR. B B KAKATI	MR. P J SAIKIA MS. M KECHII
5	CRP/178/2019	DEBJYOTI GUPTA Versus MANJU RANI PAUL	MR. N N JHA MR M U KHAN	MR U DAS MS S BORO MS S PARVEEN
6	CRP(IO)/221/2019	DINANATH TALUKDAR Versus KHIRODA DAS AND 3 ORS.	MR. T U LASKAR MR. N DHAR MS. U BARUAH	MR. A BISWAS MR R KALITA MS S AHOM
7	CRP(IO)/313/2019	DIGANTA CHETIA Versus NIRUPAMA DUTTA	MR G P BHOWMIK MRS. M HORE MS M KALITA	MR. A K GUPTA MR. R S MISHRA
8	CRP(IO)/199/2019 CAVT. NO. 0379/2019	DIGANTA CHETIA Versus NIRUPAMA DUTTA AND ANR.	MR G P BHOWMIK MR D KALITA	MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
9	CRP(IO)/302/2019	DIGANTA CHETIA Versus NIRUPAMA DUTTA AND ANR.	MR G P BHOWMIK MRS. M HORE MS M KALITA	MR. A K GUPTA MR. R S MISHRA
10	CRP(IO)/333/2019 CAVT. NO.0842/2019	AMBEDKAR LOTUS ENGLISH SCHOOL Versus BINITA DAS AND ANR.	MR. R K BHUYAN	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR

11	CRP(IO)/404/2019	HEMANTA SARMA AND 7 ORS. Versus NIREN KALITA AND 5 ORS.	MS. M DUTTA MRS. A CHAKRABORTY	GA, ASSAM MR. M NATH(SC, P & RD) MR. P K DAS MR. S DUTTA
12	CRP(IO)/13/2020	LALBABU SAH Versus DAYANANDA PRASAD	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. P SUNDI
	WITH			
13	CRP(IO)/22/2021	LALBABU SAH Versus DAYANANDA PRASAD	MR. S P ROY MS S DAS	
14	CRP/27/2020	RAJU KALITA AND 3 ORS. Versus ANANTA CHANDRA KALITA	MS P BARUAH MR. D C C PHUKAN	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
15	CRP(IO)/42/2020	KAPIL DEV RAY AND 2 ORS. Versus ON DEATH OF LT. TEPERI BARMANI HER LEGAL HEIRS - MANJILA ROY AND ANR.	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	
16	CRP(IO)/4/2021	NURUL ISLAM Versus SAMSUL HAQUE AND 3 ORS.	DR. B AHMED MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. D MOZUMDER MR. S BISWAS (R-1) SC, HEALTH
ORDERS				
17	CRP/314/2014 WITH LCR	PARAMESH CH. DAS and 2 ORS. Versus TANMOY JYOTI MAHANTA and ANR.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI
18	CRP(IO)/135/2015	PRABASH CHANDRA DEB and 3 ORS Versus SMTI. RINKU DEB CHOUDHURY	MR G P BHOWMIK MR.R HAZARIKA MS.P CHETIA	
19	CRP/76/2016	ABDUL MOTALEB Versus FAZAR ALI and 2 ORS	MR.S HUSSAIN MD.M Z SHAH MR.R ALI MR.M R CHOUDHURY	MS.P SARMA (R-1) MRS.R CHOUDHURYR-1
20	CRP/377/2016	BASANT KUMAR BAGARIA Versus DHARAM CHAND SETHIA and 7 ORS	MR.U K DAS MRS.B D SARMA	MR S SANCHETI (R1-R4) MS S BHUMIJ (R1-R4) MR. A SANCHETI(R1-R4) MR.R C SANCHATI (R1-R4) MRS SANCHETI (R1-R4)
21	CRP/260/2017	DUKHUNI BISWAS Versus TULA BISWAS and 11 ORS.	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR.K K MAHANTA(Sr.Adv.) MR.K SINGHA MR.K M MAHANTA MS.A SINGHA
22	CRP(IO)/319/2018	HARIDESH KUMAR AGARWAL Versus SHAKUNTALA AGARWALA AND 12 ORS.	MR B AGARWAL MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	MR B K MISHRA (R1) MR. S ISLAM (R1) MR A HAWARI (R1)
23	I.A.(Civil)/1837/2018 in CRP/61/2018	ABHIJIT HAZARIKA Versus NIMAI BASAK	MR. B CHAKRAVARTY MR. M R ADHIKARI MR H B BASUMATARY	
	WITH CRP/61/2018	ABHIJIT HAZARIKA Versus THE LEGAL HEIRS OF NIMAI BASAK, BOLAI BASAK AND ANR	MR. B CHAKRAVARTY MR. M R ADHIKARI	
24	Tr.P.(C)./56/2019 FIXED	NAZIA YASMIN LASKAR Versus HANIF ALOM AHMED LASKAR	MR. S P CHOUDHURY MR. A S DHILLON	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN
25	CRP(IO)/276/2019	M/S. PRAG BOSIMI SYNTHETICS LTD. Versus M/S. STEEL ENGINEERS PVT. LTD.	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY

26	CRP(IO)/338/2019 WITH LCR	GYAN DAS AND 2 ORS. Versus TARUN SUT AND 8 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. S K SINGH MR B PUSHILAL
27	CRP(IO)/383/2019	BRAJEN BISWAS Versus GITUMONI HAZARIKA AND 2 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	MRS. K BARPUZARI MR. A CHAMUAH
28	WITH CRP(IO)/392/2019	BRAJEN BISWAS Versus GITUMONI HAZARIKA AND 2 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	
29	I.A.(Civil)/1864/2019 in CRP(IO)/42/2017 (D/O) in CRP(IO)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. Versus PURNIMA DEVI and 4 ORS.	MR. T ISLAM	GA, ASSAM MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI
30	CRP/53/2020	RICHPAL PRAJAPAT Versus RINA PATOR	MR. A K JAIN MR. M KALITA	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
	WITH I.A.(Civil)/1103/2020 in CRP/53/2020	RICHPAL PRAJAPAT Versus RINA PATOR	MR. A K JAIN MR. M KALITA	
31	Tr.P.(C)/10/2021	PIYALI CHAKRABORTY Versus DEBASISH BHATTACHARJEE	MR. R DE	MR. S C BISWAS MR. P S BISWAS
	WITH I.A.(Civil)/1417/2021 in Tr.P.(C)/10/2021	DEBASISH BHATTACHARJEE Versus SMTI. PIYALI CHAKRABORTY	MR. S C BISWAS MR. P S BISWAS	MR. R DE
32	I.A.(Civil)/951/2021 in CRP(IO)/173/2019	SANDEEP ARORA Versus GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
	WITH CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR A K SHARMA MR K JAIN N ALAM	MR. R BORPUJARI MR F KHAN MS D BARUAH
	WITH I.A.(Civil)/1904/2019 in CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	
<u>HEARING</u>				
33	MACApp./202/2012 WITH LCR, FIXED	THE FUTURE GENERALI INDIA INSURANCE CO LTD Versus BOBY BORA and ORS	MR. A J SAIKIA MR. U DUTTA	MR. M TALUKDAR MR D MONDAL (R1, R2(MINOR)) MR. P J BARMAN (R1, R2) MR. R HAZARIKA MR.D CHAKRABORTY MR. S DUTTA MR. A SHAKIL MS. T MONDAL
	WITH I.A.(Civil)/3864/2018 in MACApp./202/2012	UNITED INDIA INSURANCE CO. LTD., JAGIROAD BRANCH Versus SMT. BOBY BORA AND 4 ORS.	MR S DUTTA	MR. A J SAIKIA MR. U DUTTA
34	MC/2140/2014 CRP ___/2014, MC ___/2014, MC ___/2014	USHA RANI SARMA Versus ON THE DEMISE OF ANANDA MOHAN DEB, HIS LEGAL HEIRS VIZ- A. HRIDOY MONI DEVI and 17 ORS	MRM R ADHIKARI MR.C K S BARUAH	MR.A M BARBHUIYA MR.J ISLAM MS.F BEGUM
35	CRP/83/2019 CAVT. NO.0457/2019 B/O	BHUPENDRA KUMAR DAS Versus ANIMA PRAVA DAS	MR. K N CHOUDHURY MS M JALAN MR H MAURYA MR. D K JAIN MS A BEGUM MS P MISHRA	MR H K SARMA FOR CAVEATOR

WITH
I.A.(Civil)/1834/2020
in CRP/83/2019

ANIMA PRAVA DAS
Versus
BHUPENDRA KR. DAS

MR H K SARMA

MR H MAURYA
MR. D K JAIN

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LEAVE NOTE OF ADVOCATES FOR 03/11/2021

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1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./251/2014 WITH LCR	SABINA YASMIN and 4 ORS. Versus MOINUL HOQUE and 2 ORS.	MR.A R AGARWALA MS.T HASNU	MR. R GOSWAMI (R3) MR J JOHN MS. P BORTHAKUR (R3) MR D DEKA (R3)
2	MACApp./266/2015 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI BHUMIKA DEVI and ANR	MR.R GOSWAMI MR. I ALAM MS.M SAIKIA	

LEAVE NOTE OF ADVOCATES FOR 03/11/2021

1)	MR S SARMA	25-10-2021	To	12-11-2021
2)	MR. A DAS	25-10-2021	To	12-11-2021
3)	DR. B N GOGOI	27-10-2021	To	26-11-2021
4)	MR. L P SHARMA	25-10-2021	To	23-12-2021
5)	MR. R K JAIN	27-10-2021	To	10-12-2021
6)	MR. A DUTTA	01-11-2021	To	03-11-2021
7)	MR. S KHOUND	01-11-2021	To	03-11-2021